

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO.200 OF 2014

IN THE MATTER OF:

M.C. Mehta

.....Applicant

Versus

Union of India &amp;Ors

.... Respondent

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF  
DISTRICT GANGA PROTECTION COMMITTEE, CHAMOLI,  
UTTARAKHAND THROUGH DISTRICT MAGISTRATE, CHAMOLI,  
UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24.11.2023  
PASSED BY THIS HON'BLE TRIBUNAL IN THE  
ABOVEMENTIONED MATTER**

**P A P E R - B O O K  
I N D E X**

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1.	Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Chamoli, Uttarakhand through District Magistrate, Chamoli, Uttarakhand in compliance of orders dated 24.11.2023 passed by this Hon'ble Tribunal in the abovementioned matter	1-15
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I	<u>Annexure 1(i)</u>	Copy of letter No. 1935/Pi-1/15 dated 30.12.2023 of Project Manager, Construction & Maintenance Unit (Ganga) Uttarakhand Peyjal Nigam, Gopeshwar.	16-18
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		07(Vol-III)/2023 dated 23.12.2023 of Member Secretary, Uttarakhand Pollution Control Board along with the Report of Water quality of rivers in district Chamoli	
V	<u>Annexure 1(v)</u>	Copy of letter No. 473/Namami Gange NGT/2023-24 of 02 January, 2024 along with report related to the Solid Waste Management.	30-35
VI	<u>Annexure 1(vi)</u>	Copy of letter No. UKPCB/ROD/NGT-03/2023-24/4104-1571 Dated 14/12/2023 of Regional Office UKPCB along report related to C&D waste and Bio-Medical Waste	36-37
VII	<u>Annexure 1(vii)</u>	Copy of letter No. UKPCB/ROD/NGT-03/2023-24/4184-1624 Dated 20/12/2023 of Regional Office UKPCB and letter no. 643 Court case/ G.U.K/2023-24 dated 24/12/2023 of District Industry Center, Chamoli along report related to Industrial Effluent Discharge	38-41
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IX	<u>Annexure 1(ix)</u>	Copy of letter dated 07.02.2024 of District Administration Chamoli.	43-55

Place : New Delhi

Dated : 07.02.2024

Filed by:

**K. P. Gautam**  
Advocate  
Supreme Court of India  
Reg. No. D/119/98

[KAUSHAL GAUTAM]

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IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
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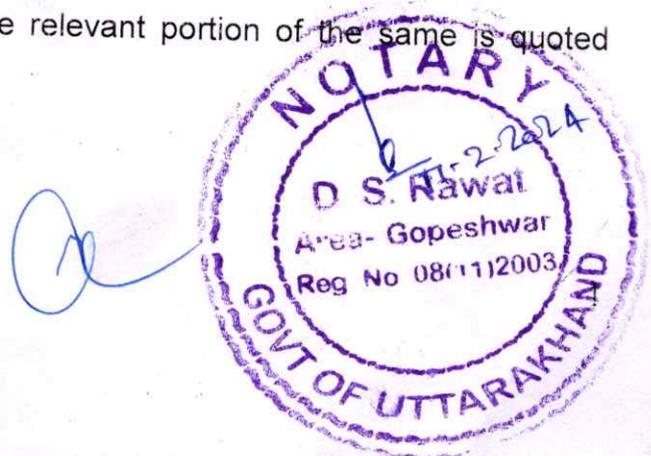
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STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF  
DISTRICT GANGA PROTECTION COMMITTEE, CHAMOLI,  
UTTARAKHAND THROUGH DISTRICT MAGISTRATE, CHAMOLI,  
UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24.11.2023  
PASSED BY THIS HON'BLE TRIBUNAL IN THE  
ABOVEMENTIONED MATTER

I, Himanshu Khurana S/o Shri Shyam khurana aged about 31years, presently posted as District Magistrate, Chamoli, District Chamoli, Uttarakhand, do hereby solemnly affirm on oath and state as under:

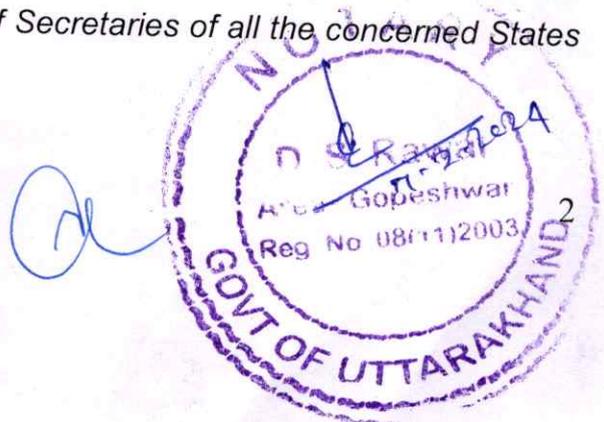
1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file present Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Chamoli, Uttarakhand through District Magistrate, Chamoli, Uttarakhand.
2. That the abovementioned matter was listed on 24.11.2023 before this Hon'ble Tribunal and after hearing, this Hon'ble Tribunal was pleased to pass a detailed order, the relevant portion of the same is quoted below:-



“ .....  
“ .....  
The Tribunal in the previous order dated 05.09.2023 had taken note of the fact that the main stream of river Ganga in Uttarakhand flows from 7 district and its tributaries from 6 Districts thus, there are total 13 districts abating river Ganga or its tributaries. The Tribunal had also taken note of the written submission of the Counsel for the Applicant dividing the entire stretch of River Ganga in State of Uttarakhand in three parts and accordingly had reproduced the issues pointed out by counsel for the applicant for each of the stretch and directed the District Collector, the Ex-Offico Chairman of District Ganga Protection Committee to submit a report and such reports were called from each of the 13 Districts in pursuance to the direction of the Tribunal. The reports have been submitted for district of Nainital, Champawat, Udham Singh Nagar, Pithoragarh, Tehri, Deerpriyag, Chamoli, Haridwar, Pauri Garhwal and Bageshwar and we have gone through those reports. We find that the basic information for proper consideration of the issue have not been disclosed by any of the District. For each of the District with respect to each city/town of the District apart from the other information, following information is required to be disclosed

Xxxxxxxxxx

3. On the perusal of the reports filed by the District Magistrates of different Districts of Uttarakhand, we find that the above relevant information is missing. Such information is also required by the concerned District Magistrate of other Districts of the State from where river Ganga or its tributaries are flowing. Therefore, we direct that this order be circulated to the Chief Secretaries of all the concerned States



i.e. Uttarakhand, Uttar Pradesh, Jharkhand, Bihar and West Bengal so that the report filed by the concerned District Magistrates include the above information.

4. Let the fresh report be submitted by the concerned District Magistrates of State of Uttarakhand within eight weeks.
  5. List this matter on 9th February, 2024
3. That in compliance of the abovementioned directions passed by this Hon'ble Tribunal, the following steps were taken by the District Ganga Protection Committee, Chamoli, as far as District Chamoli is concerned:-

**I. Sewage:**

**a). Per day generation of sewage in each city/town within the District.**

Sl. No.	Name of Town	Per Day Sewage Generation
1	Badrinath	2.4 MLD (during yatra season)
2	Joshimath	1.18 MLD
3	Chamoli- Gopeshwar	1.47 MLD
4	Nandprayag	0.11 MLD
5	Karanprayag	0.82 MLD

**b). Quantity of sewage treated per day, city/town wise.**

Sl. No.	Name of Town	Per Day Sewage Treatment
1	Badrinath	0.255 MLD (during yatra season)
2	Joshimath	2.148 MLD
3	Chamoli- Gopeshwar	2.08 MLD
4	Nandprayag	0.111 MLD
5	Karanprayag	0.17 MLD

In each towns the individuals households have their own septic tank remaining waste goes into septic tank.



c). **The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.**

Under the Namami Gange Programme, the work of tapping of 28 polluted drains and the construction of 17 Sewage Treatment Plants (STPs) (16 constructed under Namami Gange and 01 constructed under NGRBA schemes) were successfully completed in the Chamoli district. The capacities and disposal of these STPs are detailed below:-

Sl. No.	Name of Town	Name of STPs	Capacity in MLD	Utilization Capacity
1	Badrinath	Suspension Bridge	1.00	0.20
		Bamni Gaon	0.26	0.05
		Near Temple	0.01	0.005
2	Joshimath	Marwari	2.70	1.938
		Pokhari	1.08	0.21
3	Chamoli-Gopeshwar	Chamoli near Mahindra showroom	0.76	0.30
		Near old Suspension Bridge, Chamoli	0.05	0.03
		Vivekanand Colony (Leesa Bend)	1.19	0.20
		Gopeshwar Near Pandit Deen Dayal park	1.12	0.30
		Near Pokhari Band	1.25	1.25
4	Nandprayag	Sangam Road	0.05	0.011
		Forest Office	0.10	0.10
5	Karanprayag	Police Chowki	0.05	0.05
		Purana Pull	0.10	0.05
		Ward number 1 &3	0.10	0.02
		Subhash Nagar	0.05	0.04
		Naya Pull	0.05	0.01

In district Chamoli, STPs have been constructed to treatment of



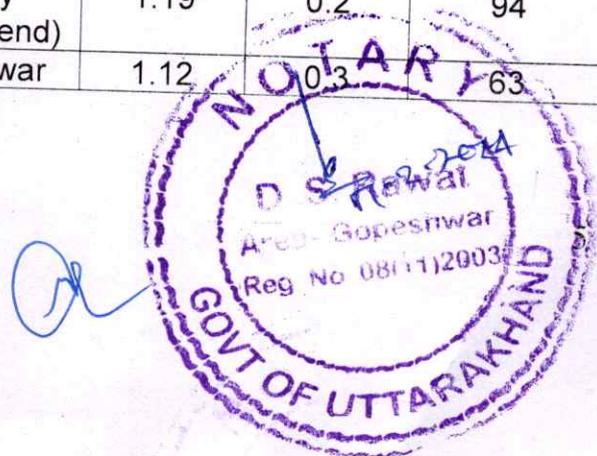
nalas which were directly flowing on river. In view of this after treatment of sewage, the less quantity of sludge has been received at STPs, which is utilized as fertilizer for gardening of STPs plants and after treated effluent released into river. Total 28 polluted drains have been tapped.

The details related to the above are collectively being filed as **ANNEXURE 1 (i)**

**d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.**

In district Chamoli the detail of treated discharge of STPs is given below :-

Sl. No.	Name of Town	Name of STPs	Capacity in MLD	Treated Capacity in MLD	Fecal Coliform
1	Badrinath	Suspension Bridge	1.00	0.2	At present, due to closure of Chardham Yatra, STPs is not being operated.
		Bamni Gaon	0.26	0.05	
		Near Temple	0.01	0.005	
2	Joshimath	Marwari	2.70	1.938	79
		Pokhari	1.08	0.21	94
3	Chamoli-Gopeshwar	Chamoli near Mahindra showroom	0.76	0.3	79
		Near old Suspension Bridge, Chamoli	0.05	0.03	70
		Vivekanand Colony (Leesa Bend)	1.19	0.2	94
		Gopeshwar	1.12	0.3	63



		Near Pandit Deen Dayal park			
		Near Pokhari Band	1.25	1.25	84
4	Nandprayag	Sangam Road	0.05	0.011	110
		Forest Office	0.10	0.10	64
5	Karanprayag	Police Chowki	0.05	0.05	94
		Purana Pull	0.10	0.05	70
		Ward number 1 & 3	0.10	0.02	110
		Subhash Nagar	0.05	0.04	94
		Naya Pull	0.05	0.01	40

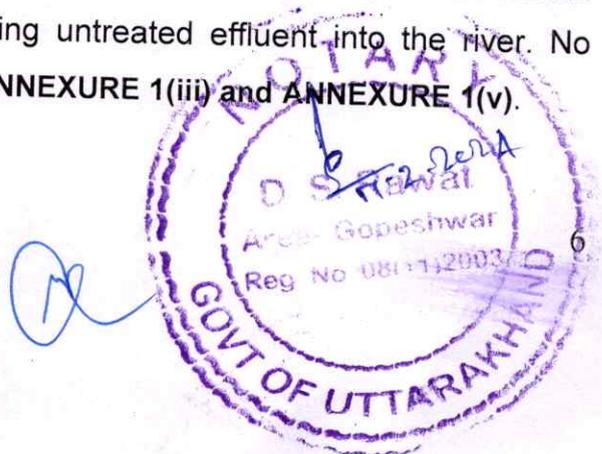
Analysis report of STPs for the month of January, 2023 is attached as Annexure- ANNEXURE 1(ii)

**e) Time bound plan to meet the gap, if any, in any, in generation and treatment of sewage.**

Fecal Sludge Treatment Plant to be proposed in Gauchar Town under Swach Bharat Mission 2.0. At present time in Gauchar town there are septic tanks for waste management of individuals households. The DPR for "Fecal sludge and septage treatment Facility at Gauchar town" has submitted to state government for financial sanctioned under Swach Bharat Mission 2.0.

**f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.**

In Chamoli district, there are a total 315 Hotel/Motel/Resort/Tourist rest houses and 6 Dharamshalas/Ashrams registered by the Tourism Department. According to the Uttarakhand Pollution Control Board, 53 hotels have valid CCA. None of the hotels, dharamshalas and ashrams are discharging untreated effluent into the river. No case of violation reported ANNEXURE 1(iii) and ANNEXURE 1(v).

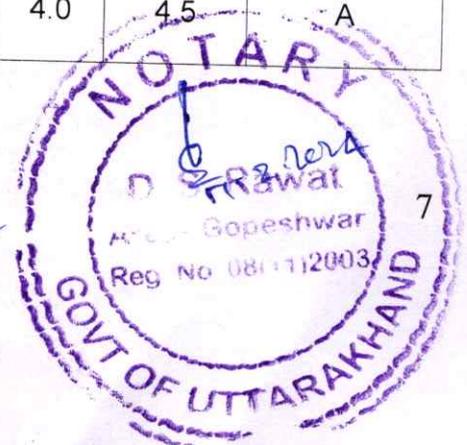


**g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)**

The Water qualities of river in district Chamoli as Uttarakhand Pollution Control Board in month of November, 2023 are follows:-

SN	Name of monitoring point	pH	BOD	COD	Fecal Coliform	Designated Best Use (DBU) Water Quality Class
1	River Alaknand B/C River Dhaul Ganga at Vishnuprayag	7.44	1.0	4.0	<1.8	A
2	River Dhaul Ganga B/C River Alaknanda at Vishnuprayag	7.70	1.0	4.0	<1.8	A
3	River Alaknanda A/C River Dhaul Ganga at Vishnuprayag	7.56	1.0	4.0	<1.8	A
4	River Alaknanda B/C River at Nandakani Nandprayag	7.77	1.0	4.0	<1.8	A
5	River Nandakani B/C River at Alaknanda Nandprayag	8.05	1.0	4.0	21	A
6	River Alaknanda A/C River at Nandakani Nandprayag	7.92	1.0	4.0	4.0	A
7	River Alaknanda B/C River Pindar at Karanprayag	7.85	1.0	4.0	<1.8	A
8	River Pindar B/C River Alaknanda at Karanprayag	8.12	1.0	4.0	32	A
9	River Alaknanda A/C River Pindar at Karnprayag	8.02	1.0	4.0	4.5	A

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The Report of Water quality of rivers in district Chamoli is annexed as ANNEXURE 1(iv)

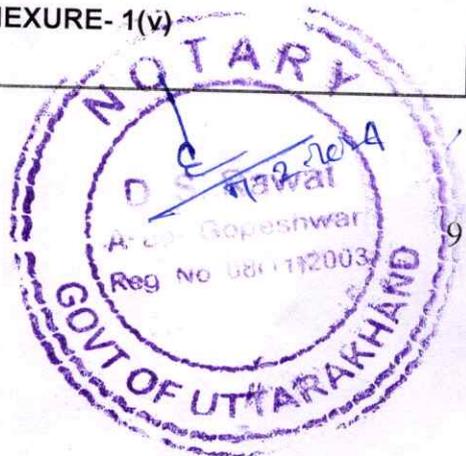
**II. Municipal Solid Waste disposal:**

Sl.No.	Name of Town	a)	b)	c)
		Per day generation of Solid Waste (in ton)	Quantity of solid waste treated per day (in ton)	Gap in treatment of solid waste
1	Chamoli-Gopeshwar	5	5	Entire the waste generated in a day is treated, hence, there is no gap
2	Joshimath	3.2	3.2	
3	Karanprayag	2.1	2.1	
4	Gauchar	3.9	3.9	
5	Pipalkoti	0.8	0.8	
6	Pokhari	2	2	
7	Nandprayag	0.5	0.5	
8	Tharali	0.7	0.7	
9	Gairsain	1.2	1.2	
10	Badrinath	0.7	0.7	
		20.1	20.1	

d). Nos. of Legacy waste site and Time bound plan to treat legacy waste	Sl. No.	Name of Town	Legacy waste	Time bound plan to treat legacy waste
	1	Chamoli-Gopeshwar	1960 Ton	Legacy waste disposed
	2	Joshimath	1366 Ton	The legacy waste disposed within 06 months.
	3	Karanprayag	2789 Ton	The legacy waste disposed within 03 months.
	4	Gauchar	No Legacy	-



			Waste	
	5	Pipalkoti	No Legacy Waste	-
	6	Pokhari	No Legacy Waste	-
	7	Nandprayag	No Legacy Waste	-
	8	Tharali	No Legacy Waste	-
	9	Gairsain	No Legacy Waste	-
	10	Badrinath	No Legacy Waste	-
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	<b>Sl. No.</b>	<b>Name of Town</b>	<b>The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste</b>	
	1	Chamoli-Gopeshwar	Each local body in the Chamoli district has established a Material Facility Centre (MRF Centre) for the disposal of waste. In these centres, the segregation of waste is carried out, and non-biodegradable waste is compacted and sold to recyclers. Additionally, compost is prepared from organic waste and used in city forests, parks, and other locations. Inactive waste is sold to recyclers with large composting facilities. Revenue generated from waste sold to recyclers is annexed as <b>ANNEXURE- 1(v)</b>	
	2	Joshimath		
	3	Karanprayag		
	4	Gauchar		
	5	Pipalkoti		
	6	Pokhari		
	7	Nandprayag		
	8	Tharali		
	9	Gairsain		
10	Badrinath			



f) Current status of dumping of solid waste with reference to location.	Sl. No.	Name of Town	Current status of dumping of solid waste with reference to location.		
			MRF center location	Capacity	Installed capacity
	1	Chamoli-Gopeshwar	Pool Par Bhedi Chamoli	10	2
			Near Honda Show Room in Chamoli	05	3
	2	Joshimath	Ward no. 04 Singdhar Near Forest Barrier	15	10
	3	Karanprayag	Near punchpuliya	04	3.5
	4	Gauchar	Near shail tok bhangre gadra	05	03
	5	Pipalkoti	MRF Centre of Nagar Panchayat Pipalkoti has been collapse due to land subsidence on August 13, 2023 disaster. the dry waste is not being compacted and the legacy of wet waste is not being prepared. Process of selection of land for the trenching ground(MRF Centre) in under process.	-	-
	6	Pokhari	Near Godi Bend	1.5	1.5
	7	Nandprayag	Nadprayag Sonla Road Near Hillery Park	1.5	0.5
	8	Tharali	Ward no. 1 seemisain village	1.5	0.7
	9	Gairsain	Changta Village	03	1.2
10	Badrinath	Near Kanchan ganga	0.5	0.5	

The details related to the above are being filed as ANNEXURE 1(v)



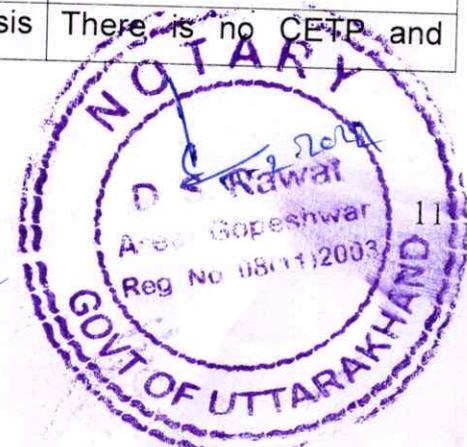
**III. Construction and Demolition waste:**

a)	Total per day generation of C & D Waste within the District.	Not estimated as no collection initiated. However, the quantity is assumed to be minimal.
b)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	No Plant established for the treatment of C&D Waste in District Chamoli

The details related to the above are collectively being filed as ANNEXURE 1(vi)

**IV. Industrial Effluent discharge**

a)	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	There are total of 30 industries in district, encompassing furniture, fabrication, and bag manufacturing units. There are no industrial effluents discharging units.
b)	Total daily generation of such industrial waste within the District.	There is no industrial effluent.
c)	The manner of treatment of the industrial waste so generated	There is no industrial effluent.
d)	The discharge effluent analysis	There is no CETP and



	from the CETP and ETP treating the industrial waste from each outlet.	ETP plant established.
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	Industrial solid waste (Hazardous) 2.959 MT/Annum disposed through Treatment, Storage, and Disposal Facility (TSDF)/Authorized recyclers.

The report related to the above are being filed as **ANNEXURE 1(vii)**

**V. Regulation of Flood Plain Zone:**

In Chamoli District, the Flood Plain Zone was done by notification 928/ii(2)2021-06(16/2020) dated July 8, 2021, along the right bank of the Alaknanda river from Mana to Toli Ranau, measured distance of 135 kilometers and the left bank from Mana to Kameda, measured distance of of 134 kilometers. There are no encroachments in Flood Plain zones/prohibited areas. **ANNEXURE 1(viii)**

**VI. Bio medical Waste:**

a)	The per day total generation of bio medical waste in the District.	Total Health-care facilities (HCF)- 192 and total bio medical waste generation – 94.89 kg/day
b)	The manner of its	Common Bio-Medical Waste



treatment and disposal.	Treatment Facility (CBWTF) – 29.98 kg/day Deep Burial – 119.4 kg/day The location of Common Bio-Medical Waste Treatment Facility - M/s MPCC Mandwar Roorkee Uttarakhand, Plant Capacity is 200 kg per hours.
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The report related to the above already exists as **ANNEXURE 1(v)**

**VII. Mining:**

a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.	In the district Chamoli, Total 41 cases registered against illegal mining (Mining, Transportation and storage) in financial year 2023-24 and imposed penalty Rs. 43,28,039.00 (Rs. Forty Three Lac Twenty eight thousand thirty nine only). Out of 41 cases 01 case is registered to offences of River Bed Mining (RBM). As per the policy of the State Government a District level Anti Illegal Mining Force has been formed. This task force has personals from police, revenue, forest, mines and transport departments the district. Total 04
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	meetings have been convened of District level Anti Illegal Mining Force and carries out joint operations against illegal mining. <b>ANNEXURE 1(ix)</b>
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2. The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15 % of flow of water in the river Ganga and its tributaries.

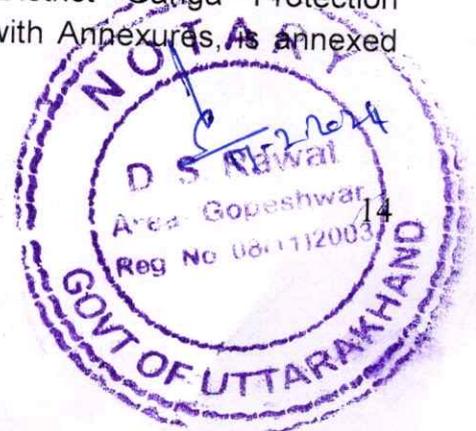
**E-Flow of Hydro projects (> 25 MW) situated in the river/tributary other than Ganga river basin in the District Chamoli (November 2023)**

S N	Name of Hydro Power Project	Capacity (MW)	Season	Average E-flow Mandated (cumecs)	Compliance of e-flow notification		
					Average River Discharge (Cumecs)	E-Flow Released (Cumecs)	% of E-Flow released
1	Vishnuprayag HEP	400	Dry	3.48	15.99	3.49	21.81%

**E-flow of Small Hydro projects (<25 MW) situated in the river/tributary Ganga in District Chamoli (November 2023)**

SN	Name of Hydro Power Project	Capacity (MW)	Compliance of e-flow notification		
			Average lean season flow (Cumecs)	E-Flow Released (Cumecs)	% of E-Flow released
10	Rajwakti	3.6	8.71	2.06	23.65%
11	Vanala	15	7.41	1.82	24.56%
12	Debal	5	2.50	1.48	59.20%
16	Birahiganga	7.2	2.70	2.68	99.26%
18	Urgam SHP	3	2.29	2.29	100.00%

The detailed Compliance Report by District Ganga Protection Committee, Chamoli, Uttarakhand, along with Annexures, is annexed



hereto and marked as **ANNEXURE-1.**

4. In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the District Ganga Protection Committee, District Chamoli, in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.



*[Handwritten Signature]*  
DEPONENT

**VERIFICATION**

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from.

The legal submissions are further true as per legal advice received and believed to be true and correct.

Verified by me at Chamoli, Uttarakhand on this 07 day of February, 2023.

*[Handwritten Signature]*  
DEPONENT

Filed by:

[KAUSHAL GAUTAM]  
Additional Advocate General for the State of Uttarakhand / Respondent

A-25, Second Floor,  
Defence Colony, New Delhi-110024  
Mobile No. 9811101934  
Email- [officeofkaushalgautam@gmail.com](mailto:officeofkaushalgautam@gmail.com)

Notarized that contents of the deponent's affidavit are true and correct.  
*[Handwritten Signature: Himanshu Khurana]*  
*[Handwritten Signature: Rajesh Rawal]*  
*[Handwritten Signature: Gopeshwar Chamoli]*

*[Handwritten Signature]*  
Advocate Notary  
Gopeshwar Chamoli  
Reg. No. 08/11/02



कार्यालय परियोजना प्रबन्धक  
निर्माण एवं अनुरक्षण इकाई (गंगा)  
उत्तराखण्ड पेयजल निगम,  
गोपेश्वर।



Office Of Project Manager,  
Construction & Maintenance Unit (Ganga)  
Uttarakhand Peyjal Nigam  
Gopeshwar-246401

Tel 01372 252110 Fax 252110 Email : <pmganga.gc@gmail.com>

पत्रांक 1935/पि-1 / 15 दि 30/12/2023	प्रेषण का माध्यम	ई-मेल	डाक द्वारा
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सेवा में,

प्रभागीय वनाधिकारी,  
बद्रीनाथ वन प्रभाग,  
गोपेश्वर-चमोली /  
सदस्य संयोजक, जिला गंगा संरक्षण,  
समिति-चमोली।

विषय:- मा0 हरित प्राधिकरण, नई दिल्ली द्वारा पी0आई0एल0 संख्या 200 of 2014 MC Mehta Vs Union of India में दिए गये निर्देशों के अनुपालन के सम्बन्ध में।

महोदय,

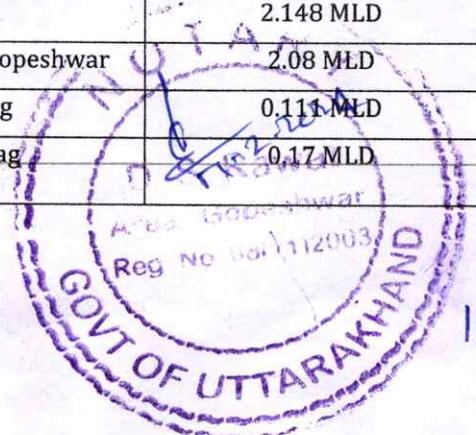
उपरोक्त विषयक जिलाधिकारी, चमोली के कार्यालय पत्रांक 1118/इक्कीस-एल0बी0सी0-1/2022-2023 दिनांक गोपेश्वर 13.12.2023 एवं आपके कार्यालय पत्रांक 3066/29-3(3) दिनांक गोपेश्वर 18.12.2023 के अनुपालन में इस कार्यालय से सम्बन्धित बिन्दुओं पर आख्या निम्नानुसार है :-

क्र0सं	बिन्दु	आख्या	
1	Per Day Generation of sewage in each city/townwith the district	<b>Name of town</b>	<b>Per day sewage Generation</b>
		Badrinath	2.4 MLD
		Joshimath	1.18 MLD
		Chamoli- Gopeshwar	1.47 MLD
		Nandprayag	0.11 MLD
		Karanprayag	0.82 MLD
2	Quantity of sewage treated per day, city/townwise	<b>Name of town</b>	<b>Per day treated sewage (Utilization Capacity)</b>
		Badrinath	0.255 MLD
		Joshimath	2.148 MLD
		Chamoli- Gopeshwar	2.08 MLD
		Nandprayag	0.111 MLD
		Karanprayag	0.17 MLD

प्राप्त  
1-1-2024

D.P.O. सहायक  
आवश्यक कार्यवाही कर  
प्रभागीय वनाधिकारी  
बद्रीनाथ वन प्रभाग गोपेश्वर

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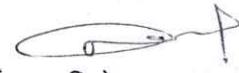


3	The number of sewage treatment plant existing and there capacity utilization and mode of disposal in each city/town	<p>Under Sanctioned Namami Gange Programme<sup>17</sup> Nos Drains, and Construction of 16 No. of STPs commissioned in Chamoli. However out of 16 STPs, 12 No STPs Handed over to UJS.</p> <p><b>Capacity &amp; Disposal of STPs are given below:-</b></p> <table border="1"> <thead> <tr> <th>STPs</th> <th>Capacity in mld</th> <th>Utilization Capacity</th> </tr> </thead> <tbody> <tr> <td colspan="3"><b>Badrinath</b></td> </tr> <tr> <td>Suspension Bridge</td> <td>1.00 mld</td> <td>0.2 mld</td> </tr> <tr> <td>Bamni Gaon</td> <td>0.26 mld</td> <td>0.05 mld</td> </tr> <tr> <td>Near Temple</td> <td>0.01 mld</td> <td>0.005 mld</td> </tr> <tr> <td colspan="3"><b>Joshimath</b></td> </tr> <tr> <td>Marwari</td> <td>2.70 mld</td> <td>1.938 mld</td> </tr> <tr> <td>Pokhari</td> <td>1.08 mld</td> <td>0.21 mld</td> </tr> <tr> <td colspan="3"><b>Chamoli- Gopeshwar</b></td> </tr> <tr> <td>Chamoli near Mahindra showroom</td> <td>0.76 mld</td> <td>0.3 mld</td> </tr> <tr> <td>Near old Suspension Bridge, Chamoli</td> <td>0.05 mld</td> <td>0.03 mld</td> </tr> <tr> <td>Vivekanand Colony (Leesa Bend)</td> <td>1.19 mld</td> <td>0.2 mld</td> </tr> <tr> <td>Gopeshwar Near Pandit Deen Dayal park</td> <td>1.12 mld</td> <td>0.3 mld</td> </tr> <tr> <td>Near Pokhari Band</td> <td>1.25 mld</td> <td>1.25 mld</td> </tr> <tr> <td colspan="3"><b>Nandprayag</b></td> </tr> <tr> <td>Sangam Road</td> <td>0.05 mld</td> <td>1.25 mld</td> </tr> <tr> <td>Forest Office</td> <td>0.1 mld</td> <td>0.011 mld</td> </tr> <tr> <td colspan="3"><b>Karanprayag</b></td> </tr> <tr> <td>Police Chowki</td> <td>0.05 mld</td> <td>0.05 mld</td> </tr> <tr> <td>Purana Pull</td> <td>0.1 mld</td> <td>0.05 mld</td> </tr> <tr> <td>Ward number 1 &amp;3</td> <td>0.1 mld</td> <td>0.02 mld</td> </tr> <tr> <td>Subhash Nagar</td> <td>0.05 mld</td> <td>0.04 mld</td> </tr> <tr> <td>Naya Pull</td> <td>0.05 mld</td> <td>0.01 mld</td> </tr> </tbody> </table> <p>In Chamoli STPs are constructed for Treatment Nala Tapping, which were directly flowing on river. In view of this after treatment of sewage, the less quantity of sludge has been received at STPs, which is utilized as fertilizer for gardening of STPs plants and after treated effluent released into river.</p>	STPs	Capacity in mld	Utilization Capacity	<b>Badrinath</b>			Suspension Bridge	1.00 mld	0.2 mld	Bamni Gaon	0.26 mld	0.05 mld	Near Temple	0.01 mld	0.005 mld	<b>Joshimath</b>			Marwari	2.70 mld	1.938 mld	Pokhari	1.08 mld	0.21 mld	<b>Chamoli- Gopeshwar</b>			Chamoli near Mahindra showroom	0.76 mld	0.3 mld	Near old Suspension Bridge, Chamoli	0.05 mld	0.03 mld	Vivekanand Colony (Leesa Bend)	1.19 mld	0.2 mld	Gopeshwar Near Pandit Deen Dayal park	1.12 mld	0.3 mld	Near Pokhari Band	1.25 mld	1.25 mld	<b>Nandprayag</b>			Sangam Road	0.05 mld	1.25 mld	Forest Office	0.1 mld	0.011 mld	<b>Karanprayag</b>			Police Chowki	0.05 mld	0.05 mld	Purana Pull	0.1 mld	0.05 mld	Ward number 1 &3	0.1 mld	0.02 mld	Subhash Nagar	0.05 mld	0.04 mld	Naya Pull	0.05 mld	0.01 mld
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		<b>Chamoli- Gopeshwar</b>		
		Chamoli near Mahindra showroom	0.76 mld	0.3 mld
		Near old Suspension Bridge, Chamoli	0.05 mld	0.03 mld
		Vivekanand Colony (Leesa Bend)	1.19 mld	0.2 mld
		Gopeshwar Near Pandit Deen Dayal park	1.12 mld	0.3 mld
		Near Pokhari Band	1.25 mld	1.25 mld
		<b>Nandprayag</b>		
		Sangam Road	0.05 mld	1.25 mld
		Forest Office	0.1 mld	0.011 mld
		<b>Karanprayag</b>		
		Police Chowki	0.05 mld	0.05 mld
		Purana Pull	0.1 mld	0.05 mld
		Ward number 1 &3	0.1 mld	0.02 mld
		Subhash Nagar	0.05 mld	0.04 mld
		Naya Pull	0.05 mld	0.01 mld
5	Time bound plan to meet the gap, if any, in any, in generation and treatment of sewage.	Fecal Sludge Treatment Plant to be Proposed in Gauchar Town under SBM 2-0		
6	Water quality in river and its tributaries in abutting districts/towns in term of fecal coliform (MPN/100 ml)	Information not related to this unit.		

भवदीय


  
परियोजना प्रबन्धक




UTTARAKHAND POLLUTION CONTROL BOARD  
GauradeviParayavaran Bhawan  
46-B, SIDCUL, IT Park, Sahasrathdara Road  
DEHRADUN (Uttarakhand)



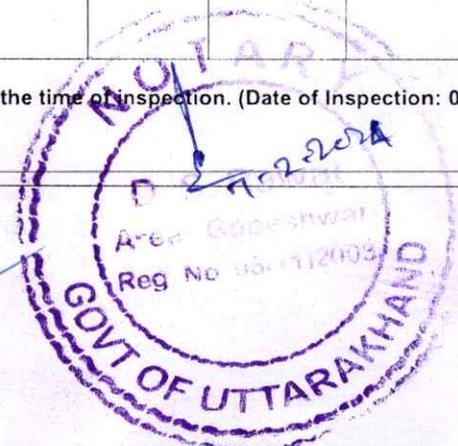
उत्तराखण्डप्रदूषणनियंत्रण बोर्ड  
गौरादेवीपर्यावरणभवन  
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,  
देहरादून (उत्तराखण्ड)

## CENTRAL LABORATORY

Analysis Report of Sewage Treatment Plants (STP's) for the Month of January 2023

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
1	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	6.84	110	102	7.26	7.2	08	94
2	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.57	160	152	7.22	8.8	09	79
3	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.78	150	140	7.06	9.2	09	70
4	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.83	145	138	7.01	8.0	10	94
5	1.120 MLD STP at Baitarni, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.81	125	117	7.32	8.4	09	63
6	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.51	120	114	7.24	7.6	09	84
7	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	6.91	120	115	7.14	9.2	10	110
8	0.100 MLD STP at Forest Office, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	6.41	125	118	STP found non-operational at the time of inspection. Untreated effluent was discharged into Nandakini River. (Date of Inspection: 07-01-2023).			
9	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	6.67	120	112	7.16	8.0	08	94
10	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.85	155	148	7.10	9.2	09	70
11	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.53	140	136	7.06	8.8	09	110
12	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	6.64	125	120	7.05	7.2	07	94
13	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	STP found non-operational at the time of inspection. (Date of Inspection: 07-01-2023).						

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30602

**ECON LABORATORY & CONSULTANCY**

(ISO: 9001, ISO: 14001, ISO: 45001, NABL Accredited and MoEF & CC Recognized)  
Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand

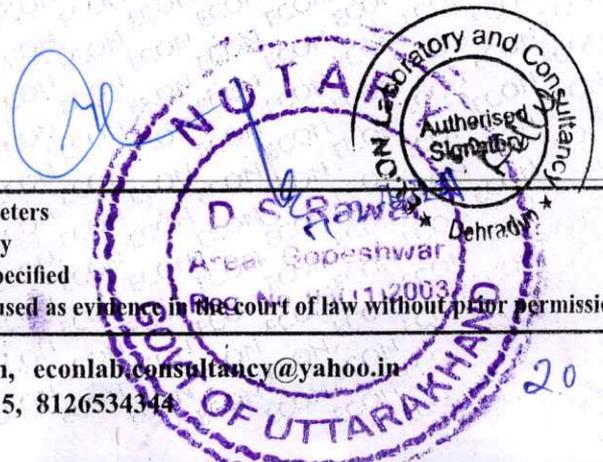
**TEST REPORT**

<b>Name &amp; Address of Client:</b> <b>Office of Executive Engineer,</b> Uttarakhand Jal Sansthan, Gopeshwar Chamoli U.K.		<b>ULR No:</b>	TC550723000008541F
		<b>Reporting Date:</b>	08/01/2024
		<b>Date of Sampling</b>	01/01/2024
		<b>Receipt Date:</b>	01/01/2024
		<b>Period of Testing:</b>	02/01/2024-08/01/2024
		<b>Sample Collected By:</b>	By Client
		<b>Sampling Type:</b>	Grab
<b>Sample Description:</b>	<b>STP Outlet (0.10 MLD)</b>	<b>Preservation :</b>	Refrigerated
<b>Sampling Location:</b>	<b>Nandprayag Near Forest Nala</b>	<b>Format No:</b>	7.8-F-01
<b>Sampling Protocol:</b>	<b>LAB/STP/WATER</b>	<b>Party Reference No:</b>	764/STP/05 Dated: 26/06/2023
<b>Sample Quantity:</b>	<b>2 Ltr.</b>	<b>Parameter Required:</b>	As per work order

**TEST RESULTS**

S. No.	Parameters	Results	EPA Act.1986	Units	Protocol Used
1.	Appearance	Clear Colorless	--	--	IS 3025 (Part-4) 2021
2.	Odour	Mild	--	--	IS 3025 (Part-5) 2018
3.	pH	6.56	6.5-9.0	--	APHA 23 <sup>rd</sup> Edi.2017-4500 H+B,Electrometric Method
4.	COD	32.0	50	mg/l	APHA 23 <sup>rd</sup> Edi.2017.5220B, Open Reflux Method
5.	BOD (3 Days at 27 <sup>o</sup> C)	9.7	10	mg/l	IS-3025 (P-44)1993,RA2019
6.	Total Suspended Solid	8.4	10	mg/l	APHA 23 <sup>rd</sup> Edi.2017 -2540 B,Gravimetric Method
7.	Oil and Grease	<5.0	Limit Not Specified	mg/l	APHA 23 <sup>rd</sup> Edi.2017 -5520 C B Partition Gravimetric Method
8.	Total Coliform	176	Limit Not Specified	MPN/100ml	IS:1622:1981 RA:2019
9.	Fecal Coliform	64	< 230	MPN/100ml	IS:1622: 1981 RA: 2019

\*\*\*End of Report\*\*\*

Prepared by:  


NOTE: 1. The results listed refer only to the tested sample & applicable parameters  
2. Total liabilities of our lab will be restricted to the invoice amount only  
3. The sample will be destroyed after retention time unless otherwise specified  
4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law without prior permission

www.econlaboratory.com, uk@econlaboratory.com, econlab.consultancy@yahoo.in

CONTACT NO: +91- 8534957815, 8126534344

20



# 30603 GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE,  
8TH K.M. MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD -201003 (U.P.)  
MOBILE : +91-9810317145, +91-8826028116  
E-mail : global\_enviro@rediffmail.com, globalenvirolab@gmail.com

## TEST REPORT

ISSUED TO	: M/S OFFICE OF PROJECT MANAGER (MECH), CONSTRUCTION & MAINTENANCE UNIT (GANGA), UTTRAKHAND PEYJAL NIGAM, JAGJEETPUR, HARIDWAR
Sample Identification No.	: WW-240121/007
Test Report No.	: GEL-2401/10178
ULR Number	: TC-718623000018936F
Date of Issue of the Report	: 26.01.2024
Sampling Method	: IS:17614:2021
Testing Location	: PERMANENT FACILITY
Type of Sample	: SEWAGE WATER
Sample collected by	: GEL STAFF
Sampling Location	: 2.70 MLD STP, MARWARI, JOSHIMATH (INLET WATER)
Sample Quantity	: 2.0 LTR + 1.0 LTR + 500 ML
Sample Description	: LIQUID
Date of Sample Receipt	: 21.01.2024
Sample Condition	: SEALED
Analysis Duration	: 21.01.2024 To 26.01.2024

## ANALYSIS RESULT

S. NO.	PARAMETER	RESULTS	UNIT	TEST METHOD
1.	pH	6.66	—	IS:3025(part-11): 2022
2.	Chemical Oxygen Demand	245	mg/L	IS:3025(part-58):2023
3.	Biochemical Oxygen Demand (at 27°C for 3 days)	63	mg/L	IS:3025(part-44): 2023
4.	Total Suspended Solids	178	mg/L	IS:3025(part-17): 2022
5.	Ammonical Nitrogen	19.4	mg/L	IS 3025 (Part 34) : 1988 (RA 2019)
6.	Total Nitrogen	15.4	mg/L	IS 3025 (Part 34) : 1988 (RA 2019)
7.	Total Phosphorus	9.4	mg/L	APHA 4500 P 23rd Edition

MoEFCC Notification, Dated-13.10.2017

*Sujata*

(Checked By)  
SUJATA KAUSHIK (Sr. Chemist)

*Shikha Bhatiya*  
SHIKHA BHATIYA  
(Authorized Signatory)





# GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE,  
 8TH K.M. MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD -201003 (U.P.)  
 MOBILE : +91-9810317145, +91-8826028116  
 E-mail : global\_enviro@rediffmail.com, globalenvirolab@gmail.com

Test Report No: GEL-2401/10178  
 ULR Number: TC-718623000018936F

S. NO.	PARAMETER	RESULTS	UNIT	TEST METHOD
8.	Faecal Coliform	1.4x10 <sup>4</sup>	MPN/100ML	APHA 23 <sup>RD</sup> EDITION (9221E)

MoEFCC Notification, Dated-13.10.2017

(Checked By) *Tanu*  
**TANU CHAUDHARY (Analyst)**

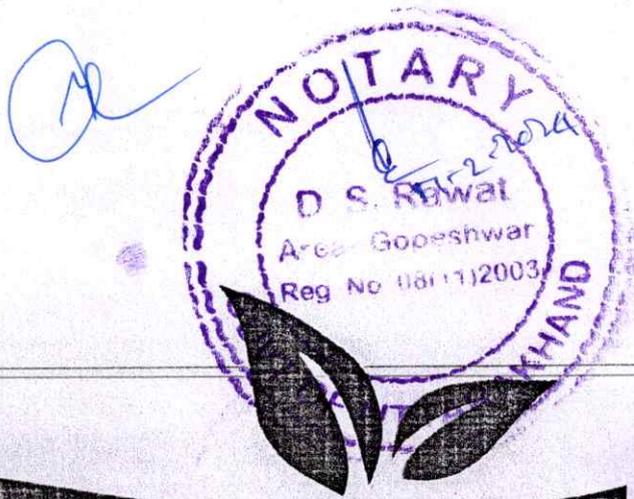


- Note:**
1. The results listed refer only to the tested samples and applicable parameters.
  2. The samples will be destroyed after 15 days of sampling.
  3. This report cannot be used as evidence in the court of law and cannot be used in part or full in any media without prior permission.
  4. Subject to Ghaziabad Jurisdiction only.



\*\*\*END OF REPORT\*\*\*

JOIN HANDS TO SAVE ENVIRONMENT





# 30605 GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE,  
8TH K.M. MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD -201003 (U.P.)  
MOBILE : +91-9810317145, +91-8826028116  
E-mail : global\_enviro@rediffmail.com, globalenvirolab@gmail.com

## TEST REPORT

ISSUED TO	:	M/S OFFICE OF PROJECT MANAGER (MECH), CONSTRUCTION & MAINTENANCE UNIT (GANGA), UTTRAKHAND PEYJAL NIGAM, JAGJEETPUR, HARIDWAR
Sample Identification No.	:	WW-240121/008
Test Report No.	:	GEL-2401/10179
ULR Number	:	TC-718623000018937F
Date of Issue of the Report	:	26.01.2024
Sampling Method	:	IS:17614:2021
Testing Location	:	PERMANENT FACILITY
Type of Sample	:	SEWAGE WATER
Sample collected by	:	GEL STAFF
Sampling Location	:	2.70 MLD STP, MARWARI, JOSHIMATH (OUTLET WATER)
Sample Quantity	:	2.0 LTR + 1.0 LTR + 500 ML
Sample Description	:	LIQUID
Date of Sample Receipt	:	21.01.2024
Sample Condition	:	SEALED
Analysis Duration	:	21.01.2024 To 26.01.2024

## ANALYSIS RESULT

S. NO.	PARAMETER	RESULTS	UNIT	LIMIT	TEST METHOD
1.	pH	7.53	—	6.5-9.0	IS:3025(part-11): 2022
2.	Chemical Oxygen Demand	28	mg/L	Not Specified	IS:3025(part-58):2023
3.	Biochemical Oxygen Demand (at 27°C for 3 days)	9	mg/L	20	IS:3025(part-44): 2023
4.	Total Suspended Solids	8	mg/L	50	IS:3025(part-17): 2022
5.	Ammonical Nitrogen	4.2	mg/L	50	IS 3025 (Part 34) : 1988 (RA 2019)
6.	Total Nitrogen	6.5	mg/L	100	IS 3025 (Part 34) : 1988 (RA 2019)
7.	Total Phosphorus	1.7	mg/L	Not Specified	APHA 4500 P 23rd Edition

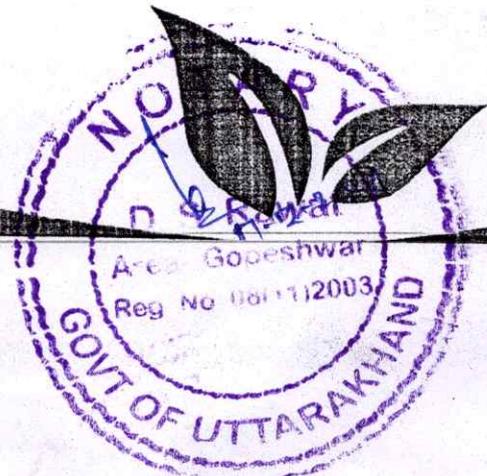
MoEFCC Notification, Dated-13.10.2017

*Sujata*

(Checked By)  
SUJATA KAUSHIK (Sr. Chemist)



*Shikha Bhatiya*





# GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE,  
8TH K.M. MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD -201003 (U.P.)  
MOBILE : +91-9810317145, +91-8826028116  
E-mail : global\_enviro@rediffmail.com, globalenvirolab@gmail.com

Test Report No: GEL-2401/10179  
ULR Number: TC-718623000018937F

S. NO.	PARAMETER	RESULTS	UNIT	LIMIT	TEST METHOD
8.	Faecal Collform	79	MPN/100ML	<1000	APHA 23 <sup>RD</sup> EDITION (9221E)

MoEFCC Notification, Dated-13.10.2017

(Checked By) *Tanu*  
TANU CHAUDHARY (Analyst)

*Monica Singh*  
**MONICA SINGH**  
(Authorized Signatory)

- Note: 1. The results listed refer only to the tested samples and applicable parameters.  
2. The samples will be destroyed after 15 days of sampling.  
3. This report cannot be used as evidence in the court of law and cannot be used in part or full in any media without prior permission.  
4. Subject to Ghaziabad Jurisdiction only.



\*\*\*END OF REPORT\*\*\*

*MD*  
**NOTARY**  
D S Rawal  
Area: Gooeshwar  
Reg No 118/112003  
**GOVT OF UTTARAKHAND**



# Devansh Testing & Research Laboratory Pvt. Ltd.

## Test Report



Govt. Approved Test House

94, Shiv Ganga Industrial Estate, Lakeshwar, Bhagwanpur, Roorkee - 247661(UK)  
 Contact No. : 01332-235415, 7060134448, E-mail : dtrlpvtltd@gmail.com, Website : www.dtrlab.org

TC-6467

DRUG LICENSE No. : 1/UA/CTL/2010

Sample : STP OUTLET WATER  
 ULR No. : TC64672460000206F  
 Report No. : DTRLES-160124007  
 Customer Name : OFFICE OF PROJECT MANAGER(Mech), Haridwar  
 Your Ref. : 15/01/2024  
 Customer : Construction & Maintenance Unit(Ganga),  
 Address : Uttarakhand Peyjal Nigam, Jagjeetpur, Kankhal(Hrd) Haridwar  
 Sample Qty. : 2 Ltr.  
 Sampling Location : Slp 4 Near Nayapul Karanprayag  
 Date of Receipt : 16/01/2024  
 Date of Sampling : 15/01/2024  
 Sampling Procedure : DTRL-SOP-QCC-160

Date of Test Performance Initiated : 16/01/2024

### RESULTS OF ANALYSIS

Description : One STP OUTLET WATER sample was collected by us on 15-01-2024.

S.No.	Test Parameters	Results	Test Method
	(I) Chemical Testing (i) - Pollution and Environment		
1	pH	6.88	IS 3025(P-11)2022
2	Total suspended Solids	9.0 mg/L	IS:3025(P-17)2022
3	Chemical Oxygen Demand	47.2 mg/L	APHA 5220 B 24th Edn.
4	Biochemical Oxygen Demand	9.0 mg/L	IS:3025(P-44)2023
5	Ammonical Nitrogen (as NH3-N)	3.3 mg/L	IS 3025(P-34)1988
6	Total Nitrogen (as N)	4.7 mg/L	APHA 4500 Norg B 24th Edn.
7	Total Phosphate (as PO4)	0.8 mg/L	IS 3025(P-31)2022
	(II) Biological Testing (i) Water		
8	Fecal Coliforms	40 MPN/100ml	IS:1622

Date of Completion : 22/01/2024

Note: Party has asked for the above test only.

22/01/2024  
 DATE OF ISSUE

REVIEWED BY

AUTHORISED SIGNATORY

**NOTE:**

- 1-Sample(s) not drawn by us unless otherwise stated
- 2-Total liability of our analytical division is limited to the invoiced amount.
- 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified
- 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
- 5-Result given in report are related to sample tested only.



Arvind Kharkwal  
 Authorised Signatory

प्रेषक,

जिला पर्यटन विकास अधिकारी,  
गोपेश्वर-चमोली।

26

सेवा में,

अपर जिलाधिकारी,  
चमोली।

पत्रांक 1081/नमामि गंगे/2023-24

दिनांक 06 फरवरी 2024

विषय- "जिला गंगा संरक्षण समिति" की बैठक की अनुपालन आख्या के सम्बन्ध में।  
महोदय,

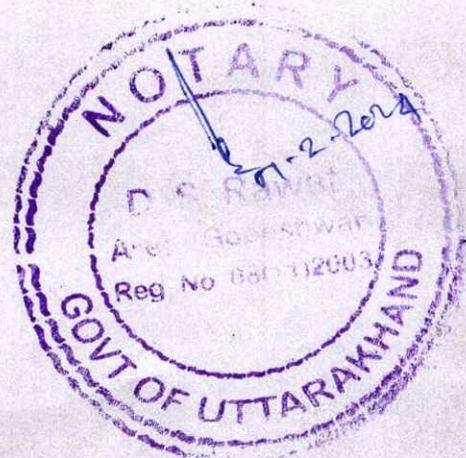
उपरोक्त सन्दर्भित विषयक का अवलोकन करने का कष्ट करें, जिसके माध्यम "जिला गंगा संरक्षण समिति" की बैठक की अनुपालन आख्या उपलब्ध कराये जाने के निर्देश दिये गये हैं।

उक्त निर्देशों के अनुपालन में अवगत कराना है, कि उत्तराखण्ड पर्यटन एवं यात्रा व्यवसाय पंजीकरण नियमावली-2014 एवं संशोधित नियमावली-2016 के अन्तर्गत जनपद चमोली में होटल/मोटल/रिजार्ट/टूरिस्ट रेस्ट हाउस पंजीकृत इकाईयों की कुल संख्या 315 एवं आश्रम/धर्मशाला पंजीकृत इकाईयों की संख्या 06 है।

अतः सूचना सादर प्रेषित।

भवदीय,

(बृजेन्द्र ऋण्डेय)

जिला पर्यटन विकास अधिकारी,  
गोपेश्वर-चमोली।

Compliance report as per the order dated 24.11.23

**CHAMOLI, UTTARAKHAND**

**I. Sewage**

<p>Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.</p>	<p>In the district Chamoli, there are a total of 53 registered hotels none of the hotels, dharamshalas and ashrams are discharging untreated effluent into the river.</p>	<p>No case of violation reported</p>
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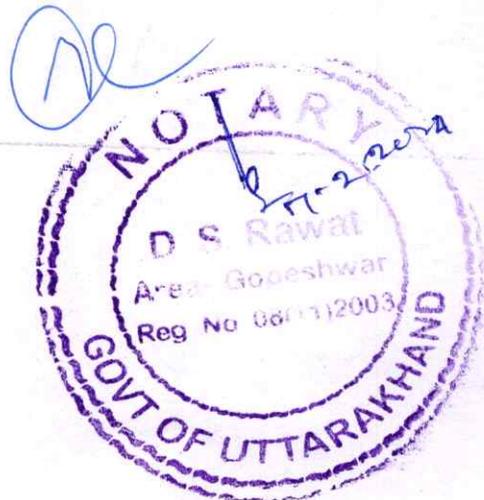
**IV. Industrial Effluent discharge**

Name	Complied	Remark
<p>Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.</p>	<p>Complied</p>	<p>Total Industries are 30 There is No Industrial Effluent discharging unit</p>
<p>Total daily generation of such industrial waste within the district.</p>	<p>There is no industrial Effluent.</p>	
<p>The manner of treatment of the industrial waste so generated</p>	<p>There is no industrial Effluent.</p>	
<p>The per day generation of industrial solid waste and manner of its treatment and disposal in the District.</p>	<p>Industrial solid waste (Hazardous) 2.959 MT/Annum disposed through TSDF/Authorized recyclers.</p>	<p>Total Industries are 30</p>

**VI. Bio medical Waste:**

Name	Complied	Remark
<p>The per day total generation of bio medical waste in the district.</p>	<p>Total HCF-192 and total bio medical waste generation - 94.89 kg/day</p>	
<p>The manner of its treatment and disposal.</p>	<p>CBWTF - 29.98 kg/day Deep Burial - 119.4 kg/day</p>	<p>CBWTF- M/s MPCC Mandawar Roorkee, Uttarakhand. Plant capacity is -200 Kg/Hr</p>

*File*  
20.1.24



1/49986/2023  
1/49986/2023



File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

30610

Annexure-I (iv)

28

मुख्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
"गौरा देवी पर्यावरण भवन"  
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून  
E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-III)/2023/

दिनांक :-

सेवा में,

समस्त क्षेत्रीय अधिकारी,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड।

ADM/LBCI\*

PMK  
29-12-23

विषय :- सतही जल नमूनों की विश्लेषण आख्या के सम्बन्ध में।

उपरोक्त विषयक के क्रम में अवगत कराना है कि उत्तराखण्ड राज्य में NWQMP एवं SWQMP जल गुणवत्ता कार्यक्रम के अंतर्गत गंगा एवं उसकी सहायक नदियों तथा चिन्हित झीलों एवं आर्द्रभूमि से माह नवंबर, 2023 में सतही जल नमूने एकत्रित किये गये जिसका विश्लेषण बोर्ड की प्रयोगशाला में किया गया। विश्लेषण के उपरान्त आंकड़ों के अनुसार समस्त अनुश्रवण स्थलों के जल नमूनों की विश्लेषण आख्या आपको सलग्नक के रूप में प्रेषित की जा रही है।

अतः उपरोक्त के क्रम में आपसे अपेक्षित है की आपके अधिकारिता क्षेत्र में संलग्न आख्या के अनुसार जिन अनुश्रवण स्थलों के जल नमूनों की आख्या CPCB द्वारा निर्धारित Designated Best Use (DBU) Water Quality Criteria /Standards के अनुसार 'C' 'D' व 'E' श्रेणियों में पायी गयी है उनके विषय में स्थिति स्पष्ट कर एवं कृत कार्यवाही से बोर्ड मुख्यालय को शीघ्र अवगत कराने का कष्ट करें।

संलग्नक :- यथोपरि।

Signed by S K Pattnaik

Date: 23-12-2023 12:54:48

भवदीय

(एसके0 पटनायक)

सदस्य सचिव

दिनांक :-

कृपया आवश्यक कार्यवाही करें

प्रधानीय तनाधिकारी  
बद्रीनाथ वन प्रभाग जोधेश्वर

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-III)/2023/

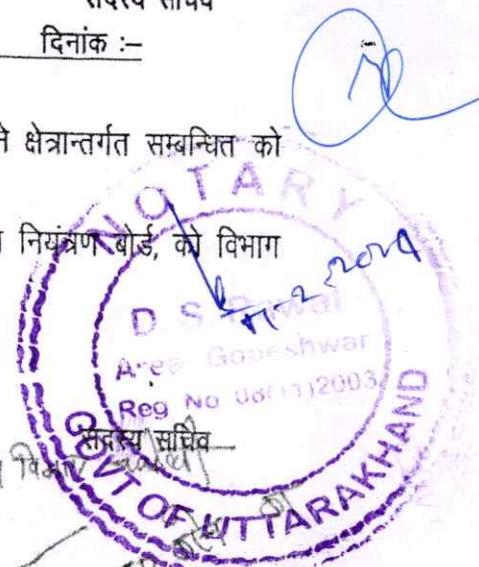
प्रतिलिपि :-

- समस्त जिलाधिकारी, उत्तराखण्ड, को इस आशय के साथ प्रेषित की अपने क्षेत्रान्तर्गत सम्बन्धित को जल गुणवत्ता सुधार हेतु निर्देशित करने का कष्ट करें।
- श्रीमती निहारिका डिमरी, आई0टी0 अधिकारी (ELACP) उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, को विभाग की वेबसाइट पर डाटा अपलोड किये जाने हेतु।

जिलाधिकारी जमोली।

संख्या 79 /21-L BCI/2022-23 दि 30-12-2023

- उपरोक्त प्रतिलिपि, प्रेरित, केरल, जोधेश्वर अलायन्स द्वारा संलग्न विभाग
- अधीनस्थ अधीनस्थ उत्तराखण्ड जल संचयन जोधेश्वर/जोधेश्वर
- अधीनस्थ अधीनस्थ उत्तराखण्ड पर्यावरण निगम, जोधेश्वर/जोधेश्वर
- अधीनस्थ अधीनस्थ सिंचि विभाग, वाराणसी/जोधेश्वर



File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

49986/2023

49986/2023

UTTARAKHAND POLLUTION CONTROL BOARD

Gaurdevi Paryavaran Bhawan

46-B, SIDCUL, IT Park, Sahasrathdara Road, DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
गौरीदेवी पर्यावरण भवन  
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड, देहरादून (उत्तराखण्ड)

Surface Water Quality Characteristics of Rivers and Lakes November 2023

District- Chamoli		S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	TS	Nitrite-N	Nitrate-N	Ammonia-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Alaknanda B/C River Dhauliganga at Vishnuprayag		Colourless	Odourless	Clear	10°C	7.44	20	32	11.6	3.0	24	20	04	28	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.03	0.01	13.34	0.07	0.14	1.8	1.3	0.16	A	
2	Alaknanda at Vishnuprayag		Colourless	Odourless	Clear	11°C	7.70	69	105	11.0	4.0	89	61	28	63	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.07	0.03	15.33	0.08	0.15	2.5	2.0	0.11	A	
3	River Alaknanda A/C River Dhauliganga at Vishnuprayag		Colourless	Odourless	Clear	10°C	7.56	53	81	11.4	3.0	77	59	18	57	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.06	0.04	15.42	0.11	0.18	2.0	1.7	0.10	A	
4	River Alaknanda B/C River Nendakini at Nandprayag		Colourless	Odourless	Clear	14°C	7.77	67	102	11.0	3.0	71	51	20	62	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.06	0.04	14.32	0.09	0.15	2.1	2.3	0.11	A	
5	River Alaknanda B/C River Nandakini at Nandprayag		Colourless	Odourless	Clear	15°C	8.05	45	69	10.6	4.0	53	39	14	50	1.0	4.0	4.0	17	<1.8	<1.8	0.09	0.05	13.42	0.09	0.16	2.4	2.7	0.14	A	
6	River Alaknanda A/C River Nandakini at Nandprayag		Colourless	Odourless	Clear	13°C	7.92	56	86	10.8	3.0	64	46	18	58	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.06	0.03	13.82	0.10	0.13	2.0	1.8	0.11	A	
7	River Alaknanda B/C River Pinder at Karanprayag		Colourless	Odourless	Clear	11°C	7.85	50	92	10.8	4.0	76	60	16	56	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.08	0.03	13.15	0.13	0.10	1.8	1.5	0.09	A	
8	River Pinder B/C River Alaknanda at Karanprayag		Turbid	Odourless	Clear	12°C	8.12	69	106	9.8	5.0	95	73	22	91	1.0	4.0	4.0	26	<1.8	<1.8	0.05	0.02	14.23	0.11	0.15	2.4	2.2	0.11	A	
9	River Alaknanda A/C River Pinder at Karanprayag		Turbid	Odourless	Clear	12°C	8.02	67	103	10.6	4.0	88	70	18	77	1.0	4.0	4.0	4.3	<1.8	<1.8	0.03	0.02	14.72	0.09	0.15	2.2	2.0	0.10	A	

District- Rudrapur		S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	TS	Nitrite-N	Nitrate-N	Ammonia-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
10	River Mandakini B/C River Alaknanda at Rudrapur		Colourless	Odourless	Clear	14°C	7.69	44	68	10.8	3.0	56	48	08	51	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.07	0.02	23.4	0.09	0.13	3.0	2.7	0.17	A	
11	River Alaknanda B/C River Mandakini at Rudrapur		Turbid	Odourless	Clear	15°C	8.15	76	115	10.6	4.0	91	75	16	80	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.09	0.03	23.42	0.11	0.11	2.4	2.1	0.11	A	
12	River Alaknanda A/C River Mandakini at Rudrapur		Turbid	Odourless	Clear	14°C	7.96	68	104	10.8	3.0	83	70	13	72	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.08	0.03	26.01	0.12	0.12	2.6	2.3	0.12	A	
13	River Mandakini D/S at Augustnuni, Rudrapur		Colourless	Odourless	Clear	13°C	7.58	38	58	11.2	2.0	52	42	10	48	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.07	0.03	23.82	0.11	0.11	2.8	2.4	0.17	A	

District- Uttarakashi		S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	TS	Nitrite-N	Nitrate-N	Ammonia-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
14	River Bhagirathi D/S at Uttarakashi		Colourless	Odourless	Clear	18°C	7.29	52	80	10.4	4.0	59	46	13	49	1.0	4.0	4.0	32	26	<1.8	0.04	0.03	19.24	0.13	0.15	3.6	3.0	0.20	A	
15	River Yamuna at Barkot		Colourless	Odourless	Clear	15°C	7.95	65	99	10.4	3.0	56	49	07	50	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.08	0.05	20.11	0.11	0.19	2.4	2.1	0.14	A	

District- Tehri Garhwal		S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	TS	Nitrite-N	Nitrate-N	Ammonia-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
16	River Alaknanda B/C River Bhagirathi at Deerpriyag		Turbid	Odourless	Clear	16°C	7.84	79	120	10.6	4.0	92	76	16	80	1.0	4.0	4.0	<1.8	<1.8	<1.8	0.07	0.03	16.43	0.11	0.14	3.0	2.7	0.14	A	

ग्रफ  
02/01/2024

30612

Annexure-1(v)

!!कार्यालय नगर पालिका परिषद चमोली-गोपेश्वर!!

Swachhata

पत्रांक- 473 / नमामि गंगे एन.जी.टी. / 2023-24

दिनांक- 2... जनवरी, 2024

सेवा में,

प्रभागीय वनाधिकारी,  
बद्रीनाथ वन प्रभाग गोपेश्वर/  
सदस्य संयोजक जिला गंगा संरक्षण समिति चमोली।

विषय:- मा0एन0जी0टी0 नई दिल्ली में योजित मूल आवेदन संख्या 200/2014 में पारित  
आदेश दिनांक 24-11-2023 के अनुपालन के सम्बन्ध में।

महोदय,

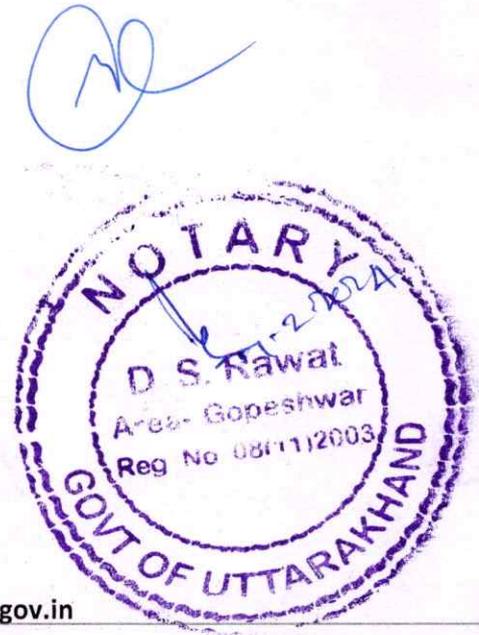
उपर्युक्त विषयक अपने कार्यालय के पत्रांक 3067 / 29-3(3) दिनांक 18 दिसम्बर  
2023 का सन्दर्भ ग्रहण करने का कष्ट करें, इस क्रम में निर्धारित पारूप पर स्थानीय निकाय  
जनपद चमोली की सूचना तैयार कर प्रेषित की जा रही है।

अतः स्थानीय निकाय जनपद चमोली की सूचना स्वीकार करने की कृपा  
कीजिएगा।

संलग्न : यथोपरि

भवदीय,

अधिशासी अधिकारी,  
नगर पालिका परिषद,  
चमोली-गोपेश्वर।

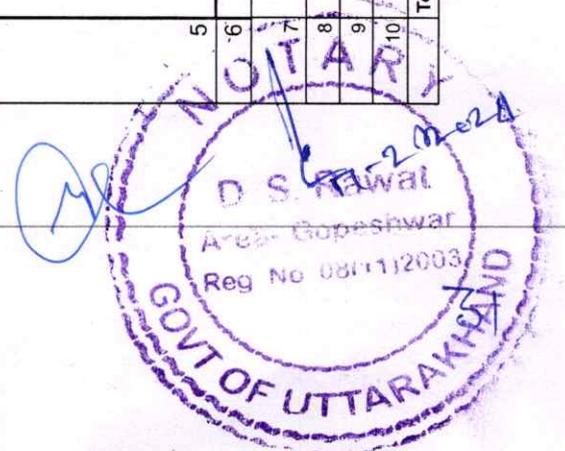


Solidwaste-complainnt@uk.gov.in

## Municipal Solid Waste disposal

Sl. No.	Name of Town	Per day generation of Solid Waste	Quantity of solid waste treated per day	Gap in treatment of solid waste	Nos. of Legacy waste site	Time bound plan to treat legacy waste	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location.
1	चमोली-गोपेश्वर	5	5	0	0	0	Inert element have been sent outside to the kilns for burning	Two MRF Centres have been Constructed for Garbage Processing 1- Pool Par Bhedi Chamoli 2- Near HOnda Show Room in Chamoli
2	जोशीमठ	3.2	3.2	0	1	06 month	-	Ward no. 04 Singdhar Near Forest Barrier
3	कणप्रयाग	2.1	2.1	0	1	6month	-	Near punchpuliya
4	गोचर	3.9	3.9	0	1	6 Month	-	Near shail tok bhangre gadra
5	पीपलकोटी	0.8	0.8	0	0	0	-	Due to the divine disaster that occurred on the night of 13 August 2023, the trenching ground(MRF centre) of Nagar Panchayat Pipalkoti which is located near Bhade Pani in Ward No. 01 Naurakh. Due to land subsidence, the dry waste is not being compacted and the legacy of wet waste is not being prepared. In this regard, the Nagar Panchayat has prepared a proposal for selection of land for the trenching ground(MRF Centre) and has sent it to the District Magistrate, Chamoli.
6	पोखरी	2	2	0	0	0	-	near godi band
7	नन्दप्रयाग	0.5	0.5	0	0	0	-	Nadprayag Sonla Road Near Hillery Park
8	थराली	-	-	-	-	-	-	-
9	गैरसेण	1.2	1.2	0	0	0	-	changta ganw
10	बद्रीनाथ	0.7	0.7	0	0	-	-	MRF centre near kanchan ganga
	Total	19.4	19.4	0	3			

अधिशारी अधिकारी  
नगर पालिका पोखरी  
चमोली-गोपेश्वर



Date 06/02/24

स्थानीय निकाय खण्ड चमौली		Current status of utilization of the treated waste as well		Current status of dumping of solid waste with reference to location.		एम0आर0एफ0 सेन्टर का विवरण	
Nos. of Legacy waste site	लीगेसी वेस्ट में कूड़े की मात्रा व निस्तारण किये गये कूड़े की मात्रा	Time bound plan to treat legacy waste	rejects arising out of remediation of legacy waste	Current status of dumping of solid waste with reference to location.	एम0आर0एफ0 सेन्टर की क्षमता प्रति दिन टन में	वर्तमान में एम0आर0एफ0 सेन्टर में कितनी क्षमता का उपयोग किया जा रहा है प्रति दिन	
No Legacy waste site in Chamoli Gopeshwar town	1960 TON	निस्तारित कर लिया गया है	Each local body in the Chamoli district has established a Material Facility Center (MRF Center) for the disposal of waste. In these centers, the segregation of waste is carried out, and non-biodegradable waste is compacted and sold to recyclers. Additionally, compost is prepared from organic waste and used in city forests, parks, and other locations. Inactive waste is	02 MRF Centres have been Constructed Pool Par Bhedi Chamoli and Near Honda Show Room in Chamoli	5	2	
01 Legacy waste site in Joshimath town	1366 Ton	06 Month		01 MRF Centres have been Constructed Ward no. 04 Singdhar Near Forest Barrier	15	10	
01 Legacy waste site in Karanprayag town	2789	3 month		01 MRF Centres have been Constructed Near new bus stand	4	3.5	
01 Legacy waste site in Gauchar town	Nil	nil		01 MRF Centres have been Constructed Near shall tok bhangre gadra has been collapse due to land subsidence on August 13, 2023 disaster. the dry waste is not being compacted and the legacy of wet waste is not being prepared. Process of selection of land for the trenching ground(MRF Centre) is under process.	5	3	
No Legacy waste site in Pipalkoti town	Nil	Nil		01 MRF Centres have been Constructed Near Godi Bend	1.5	1.5	भतिग्रस्त
No Legacy waste site in Pokhari town	Nil	Nil		01 MRF Centres have been Constructed Nadprayag Sonia Road Near Hillery Park	1.5	0.5	
No Legacy waste site in Nandprayag town	Nil	Nil		01 MRF Centres have been Constructed ward no 01 seemisain Village	1.5	0.7	



No Legacy waste site in Gairsain town	40	निस्तारित कर लिया गया है	sold to recyclers with large composting facilities.	01 MRF Centres have been Constructed Changta Village	3	1.2
No Legacy waste site in Badrinath town	NIL	NIL		01 MRF Centres have been Constructed Near Kanchan ganga	0.5	0.5
				Total	42	25.9

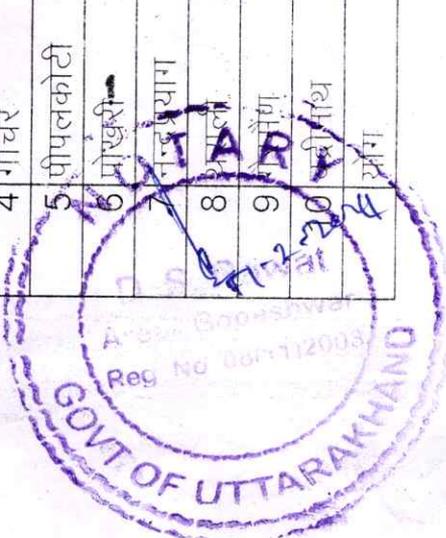
  
 निदेशासी अधिकारी  
 पालिका पारषद  
 गोपेश्वर



## स्थानीय निकाय जनपद चमोली

क्र.सं.	स्थानीय निकाय का नाम	रीसाकलयर को विक्रय किए गए कूड़े का विवरण 2023-24	जैविक कूड़े की मात्रा टन में	विक्रय से प्राप्त आय	अ जैविक कूड़े की मात्रा टन में	विक्रय से प्राप्त आय	विक्रय किये गए कूड़े की मात्रा ton में	कुल प्राप्त आय
1	चमोली-गोपेश्वर	11	10550	141	345014	152	355564	
2	जोशीमठ	1	1500	130	1345225	131	1346725	
3	कर्णप्रयाग	0	0	25.5	345750	25.5	345750	
4	गौचर	0	0	20.7	269610	20.7	269610	
5	पीपलकोटी	0	0	22.5	74269	22.5	74269	
6	पोखरी	0	0	18.2	113574	18.2	113574	
7	नन्दप्रयाग	0	0	0.85	50000	0.85	50000	
8	भाली	0	0	4.26	29725	4.26	29725	
9	बौध	0.495	0	0.705	2.41	105	2.41	
10	बौध	66.35	0	98.3	769447	164.65	769447	
11	ग्राम	78.845	12050	462.015	3342616.41	644.66	3354666.41	

अधिशायी अधिकारी  
नगर पालिका परिषद  
चमोली-गोपेश्वर



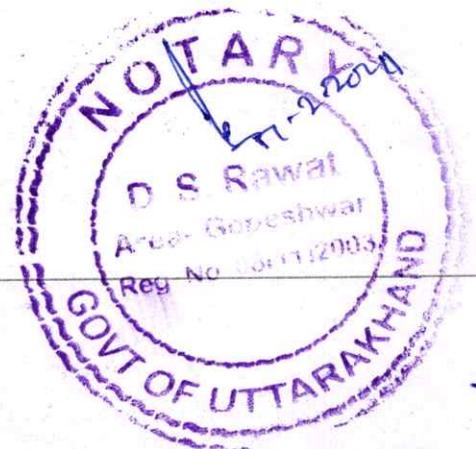
10 स्थानीय निकाय जनपद चमोली द्वारा कूड़े के निस्तारण हेतु प्रत्येक निकाय में मैट्रिचल फैसलिटी सेन्टर (एम0आर0एफ0 सेन्टर बनाये गये हैं। इन सेन्टर में कूड़े का पृथक्कीकरण कर अजैविक कूड़े को कम्पैक्ट कर रिसाकलर को विकस्य किया जाता है। तथा जैविक कूड़े से कम्पोस्ट तैयार कर नगर के वनों, पार्क आदि स्थलों में प्रयुक्त किया जाता है। अक्रिय कूड़े को बाहर बड़े भट्टे वाले कर्मों के रिसाकर को विकस्य किया जाता है।

*[Handwritten Signature]*

आचार्यजी आ. आ. आ.

आचार्यजी आ. आ. आ.  
आचार्यजी आ. आ. आ.

*[Handwritten Signature]*



KV 833428964 30618

Annexure - I(vi)



Regional Office 36  
Uttarakhand Pollution Control Board  
E-115, Nehru Colony, Dehra Dun  
E-mail : rouppcb@gmail.com,  
Phone No.-0135-3593200

पत्रांक सं०-यूकेपीसीबी/आरओडी/एन.जे.टी.-०३/2023-24/५१०५ - १५७१ दिनांक: १५/१२/२३

सेवा में

ADM/LBCI

जिलाधिकारी महोदय  
चमोली।

★  
DMC  
19-12-23

विषय- मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित पी०आई०एल Original Application No. 200/2014 M.C. Mehta Vs Union of India & Ors. में पारित आदेश दिनांक 24.11.2023 के अनुपालन के संबंध में।

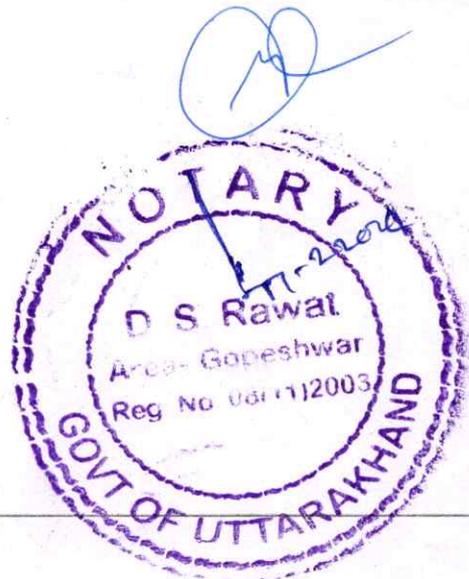
महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित पी०आई०एल Original Application No. 200/2014 M.C. Mehta Vs Union of India & Ors. में पारित आदेश दिनांक 24.11.2023 के अनुपालन के संबंध में जिला गंगा सुरक्षा समिति द्वारा मा० राष्ट्रीय हरित अधिकरण (NGT) के समक्ष Status Report प्रेषित किये जाने हेतु इस कार्यालय से संबंधित सूचना तैयार कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

भवदीय

Fin

(डा० आर०के० चतुर्वेदी)  
क्षेत्रीय अधिकारी (प्र०)



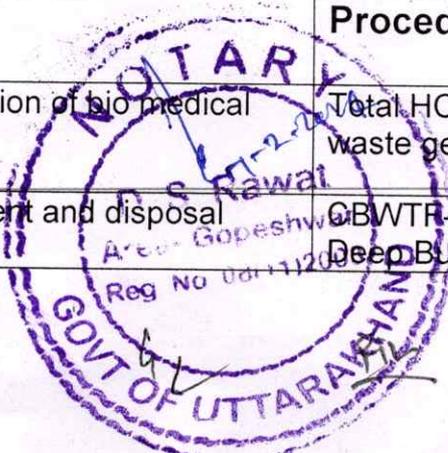
Original Application No. 200/2014 M.C. Mehta Vs Union of India & Ors. के संबंध में चमोली गढ़वाल की निम्न बिन्दुओ मे सूचनाये प्रस्तुत है।

S.No.	Sewage	Proceding
1	<ul style="list-style-type: none"> <li>➤ The number of sewage treatment plant existing and their capacity and capacity <b>utilization and mode of disposal in each city/town</b></li> <li>➤ Details of Hotels, Dharamshala and ashram operating without proper consent and discharging untreated effluent and action taken against them</li> <li>➤ Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100 ml)</li> </ul>	<p>STP's analysis report attached</p> <p>Total no of regisitred Hotels- having valid CCA- 53</p> <p>River Quality analysis report attached</p>

S.No.	Construction and Demolition waste	Proceding
a.	Total per day generation of C & D waste with in the District	No information available
b.	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	No information available, No Plant Established by Local Body

S.No.	Industrial Effluent Discharge	Proceding
a.	Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	Total No of Industries - 79
b.	Total Daily Generation of such Industrial waste within the District.	Industrial Effluent generated – NIL Total registred Industries- 79
c.	The manner of treatment of the industrial waste so generated	Industries having own ETP's
d.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Zero discharge
e.	The Per day generation of industrial Hazardous waste and manner of its treatment and disposal in the District.	2.959 MT/Annum disposed through TSD/Authorised recyclers

S.No.	Bio Medical Waste	Proceding
a.	The per day total generation of bio medical waste in the District.	Total HCF – 192 and Total bio medical waste generation - 94.89 Kg/day
b.	The manner of its treatment and disposal	GBWTR- 2.10 Deep Burial- 92.79



*(Handwritten signature)*



क्षेत्रीय कार्यालय

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

ई-115, नेहरू कॉलोनी, देहरादून-248001

टेलीफोन नं.-0135-3593200..

38

पत्रांक सं-यूकेपीसीबी/आरओडी/NGT-03/2023-24/4184 - 1624

दिनांक: 20/12/23

सेवा में,

प्रभागीय वनाधिकारी,  
बद्रीनाथ वन प्रभाग, गोपेश्वर/  
सदस्य संयोजक,  
जिला गंगा संरक्षण समिति-चमोली।

विषय- मा0 एन0जी0टी0, नई दिल्ली में योजित मूल आवेदन संख्या 200/2014 (C.W.P. No.-3772/1985) (I.A. No.- 340/2022) एम0सी0 मेहता बनाम भारत संघ में पारित आदेश दिनांक 24.11.2023 में प्रतिशपथ पत्र तैयार करते हुए प्रतिशपथ-पत्र अध्यक्ष, जिला गंगा संरक्षण समिति/जिलाधिकारी महोदय की ओर से मा0 एन0जी0टी0 नई दिल्ली में दाखिल किये जाने के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक आप अपने पत्र पत्रांक संख्या 3064/29-3(3)दिनांक गोपेश्वर, दिनांक 18 दिसम्बर/2023 व पत्रांक 3068/29-3(3)दिनांक, गोपेश्वर, 18 दिसम्बर/2023 का संदर्भ ग्रहण करना चाहें। उक्त पत्र मा0 एन0जी0टी0, नई दिल्ली में योजित मूल आवेदन संख्या 200/2014 (C.W.P. No.-3772/1985) (I.A. No.-340/2022) एम0सी0 मेहता बनाम भारत संघ में पारित आदेश दिनांक 24.11.2023 में प्रतिशपथ पत्र तैयार करते हुए प्रतिशपथ-पत्र अध्यक्ष, जिला गंगा संरक्षण समिति/जिलाधिकारी महोदय की ओर से मा0 एन0जी0टी0 नई दिल्ली में दाखिल किये जाने के सम्बंध में है।

मा0 एन0जी0 द्वारा पारित आदेश के पैरा 01 के बिन्दु IV Industrial Effluent Discharge (सब बिन्दु a से e) पैरा 01 के बिन्दु VI Bio Medical Waste (सब बिन्दु a व b) व पर अनुपालन आख्या प्रेषित करने के सम्बंध में है, उक्त सम्बंध में अनुपालन आख्या निम्नवत् है:-

पैरा 01 बिन्दु IV Industrial Effluent Discharge:-

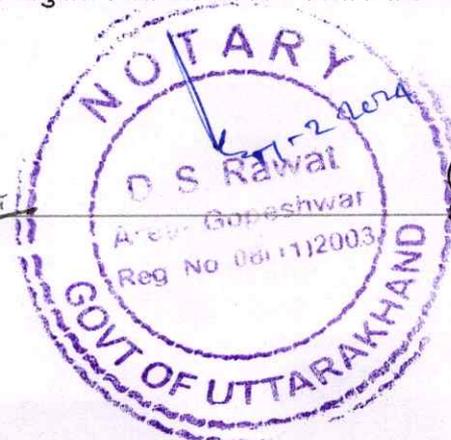
a)	Number of Industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units-	NIL.
b)	Total daily generation of such Industrial waste within the District-	There is no industrial effluent.
c)	The manner of treatment of the and disposal industrial waste so generation-	There is no industrial effluent.
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	NIL.
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the District-	Industrial solid waste(Hazardous) 2.959 MT/Annum disposed through TSDF/Authorised recyclers.

पैरा 01 बिन्दु VI Bio Medical Waste:-

a)	The per day total generation of bio medical waste in the District-	Total HCF-192 and Total bio medical waste generation-94.89 kg/day
b)	The manner of its treatment and disposal-	CBWTF-29.98 kg/day Deep Burial-119.4 kg/day

उपरोक्त के अनुक्रम में बिन्दुवार अनुपालन आख्या आपके अवलोकनार्थ अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

D.P.O./संयोजक  
कृपया आदेश के कार्यवाही में  
प्रभागीय वनाधिकारी  
बद्रीनाथ वन प्रभाग गोपेश्वर



भवदीय,

Rih  
(डॉ० आर.के. चतुर्वेदी)  
क्षेत्रीय अधिकारी(प्र०)

38

Compliance report as per the order dated 24.11.23CHAMOLI, UTTARAKHANDI. Sewage

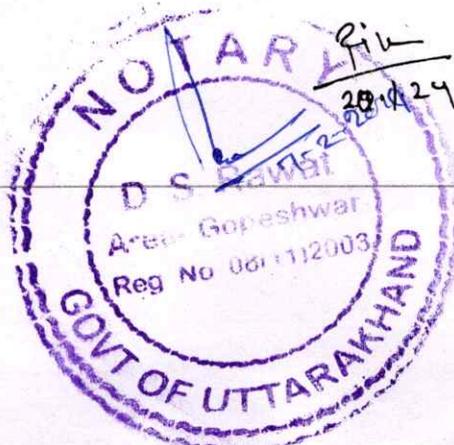
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	In the district Chamoli, there are a total of 53 registered hotels none of the hotels, dharmshalas and ashrams are discharging untreated effluent into the river.	No case of violation reported
---	---	-------------------------------

IV. Industrial Effluent discharge

Name	Complied	Remark
Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Complied	Total Industries are 30 There is No Industrial Effluent discharging unit
Total daily generation of such industrial waste within the district.	There is no industrial Effluent.	-
The manner of treatment of the industrial waste so generated	There is no industrial Effluent.	-
The per day generation of industrial solid waste and manner of its treatment and disposal in the District.	Industrial solid waste (Hazardous) 2.959 MT/Annum disposed through TSDF/Authorized recyclers.	Total Industries are 30

VI. Bio medical Waste:

Name	Complied	Remark
The per day total generation of bio medical waste in the district.	Total HCF-192 and total bio medical waste generation - 94.89 kg/day	-
The manner of its treatment and disposal.	CBWTF - 29.98 kg/day Deep Burial - 119.4 kg/day	CBWTF- M/s MPCC Mandawar Roorkee , Uttarakhand. Plant capacity is -200 Kg/Hr



*(Handwritten signature)*

प्र.प.  
30/12/2023

30622  
कार्यालय महाप्रबन्धक, जिला उद्योग केन्द्र, चमोली ।

संख्या -643 कोर्ट केस/ जि.उ.के. /2023-24

40

दिनांक : गोपेश्वर 28 दिसम्बर 2023

सेवा में,

प्रभागीय वनाधिकारी, बट्टीनाथ,  
वन प्रभाग गोपेश्वर  
सदस्य संयोजक जिला गंगा संरक्षण  
समिति चमोली ।

विषय-

मा0एन0जी0टी0, नई दिल्ली में योजित मूल आवेदन संख्या 200/2014 (C.W.P. NO 3772/1985) (I.A.NO 340/2022) एम0सी0 मेहता बनाम भारत संघ में पारित आदेश दिनांक 24.11.2023 में प्रतिषपथ पत्र तैयार कराते हुए प्रतिषपथ -पत्र अध्यक्ष, जिला गंगा संरक्षण समिति /जिलाधिकारी महोदय की ओर से मा0एन0जी0टी0, नई दिल्ली में दाखिल किये जाने के सम्बन्ध में ।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या--3068/29-3(3) दिनांक 28 दिसम्बर 2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके क्रम में मा0एन0जी0टी0, नई दिल्ली में योजित मूल आवेदन संख्या 200/2014(C.W.P. NO 3772/1985) (I.A.NO 340/2022) एम0सी0 मेहता बनाम भारत संघ पारित आदेश दिनांक 24.11.2023 के अनुपालन में प्रतिषपथ पत्र तैयार किये जाने के सन्दर्भ प्राप्त दिशा निर्देशानुसार अनुपालन में प्रतिषपथ पत्र अध्यक्ष, जिला गंगा संरक्षण समिति /जिलाधिकारी महोदय की ओर से मा0 एन0जी0टी0, नई दिल्ली में दाखिल किया जाने हेतु मा0एन0जी0टी0, नई दिल्ली के द्वारा पारित आदेश के पैरा 01 के विन्दु IV Industrial Effluent discharge (सब विन्दु a से E) पर सूचना/आख्या चाही गई है।

उक्त के सन्दर्भ में सूचना विन्दुवार निम्नानुसार है :-

- 1- विन्दु संख्या- a सूचना शून्य है ।
  - 2- विन्दु संख्या- b सूचना शून्य है ।
  - 3- विन्दु संख्या- c सूचना शून्य है ।
  - 4- विन्दु संख्या- d सूचना शून्य है ।
  - 5- विन्दु संख्या- e सूचना शून्य है ।।
- संलग्नक- मिनी औद्योगिक आस्थान जयकण्डी कालेश्वर की आख्या /सूचना ।

महाप्रबन्धक  
जिला उद्योग केन्द्र  
चमोली ।

संख्या-

तददिनांक ।

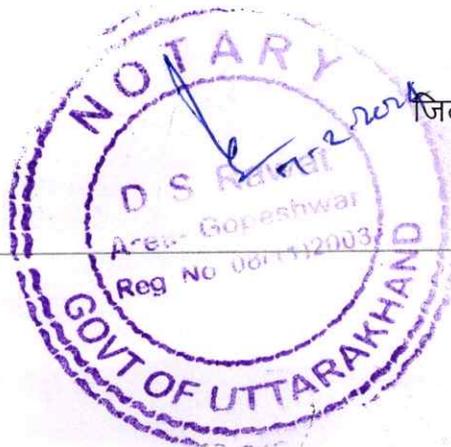
अवलोकनार्थ प्रेषित ।

प्रतिलिपि-जिलाधिकारी महोदय, चमोली / अध्यक्ष, जिला गंगा संरक्षण समिति के

महाप्रबन्धक  
जिला उद्योग केन्द्र  
चमोली ।

कृपया आवश्यक कार्यवाही करें

प्रभागीय वनाधिकारी  
बट्टीनाथ वन प्रभाग गोपेश्वर



40

सेवा में,

श्रीमान महाप्रबन्धक,  
जिला उद्योग केन्द्र,  
चमोली, गोपेश्वर।

विषय— मा0 एन0जी0टी0, नई दिल्ली में योजित मूल आवेदन संख्या 200/2014(C.W.P. No. 3772@1985) (L.A No 340/2022) एम0सी0 मेहता बनाम भारत संघ में पारित आदेश दिनांक 24/11/2023 में प्रतिशपथ पत्र तैयार कराते हुए प्रतिशपथ-पत्र अध्यक्ष, जिला गंगा संरक्षण समिति/जिलाधिकारी महोदय की ओर से मा0 एन0जी0टी0, नई दिल्ली में दाखिल किये जाने के सम्बन्ध में।

महोदय,

आपके कार्यालय पत्रांक संख्या 635 कोर्ट केस/जि0उ0के0/2023-24 दिनांक 21 दिसम्बर 2023 तथा कार्यालय प्रभागीय वनाधिकारी, बद्रीनाथ वन प्रभाग, गोपेश्वर सदस्य जिला गंगा संरक्षण समिति चमोली के पत्र संख्या 3068/29-3(3) दिनांक 28 दिसम्बर 2023 (संलग्नक) का संन्दर्भ ग्रहण करते उपरोक्त विषय पर आपको अवगत कराना है कि मिनी औद्योगिक आस्थान जयकण्डी कालेश्वर में वर्तमान में रासायनिक (Chemical) से सम्बन्धित किसी भी प्रकार की यूनिट कार्यरत नहीं है, भविष्य में यदि इस प्रकार की यूनिट लगाई जाती है तो औद्योगिक आस्थान में औद्योगिक अपशिष्ट हेतु ईटीपी प्लांट (ETP) की स्थापना की गई है, और ना ही औद्योगिक पदार्थ के जल से नदी प्रभावित हो रही है, साथ ही सूखे औद्योगिक अपशिष्ट का निस्तारण स्वयं उद्यमियों द्वारा किया जाता है।

अतः महोदय को सूचना अग्रिम कार्यवाही हेतु प्रेषित।

भवदीय



(बद्री प्रसाद सती)  
सहायक प्रबन्धक  
मिनी औद्योगिक आस्थान  
जयकण्डी कालेश्वर।



पाप  
08/01/2024

30624

Annexure - I (iii)

42

प्रेषक

अधिशाली अभियन्ता  
सिंचाई खण्ड चमोली।

सेवा में,

प्रभागीय वनाधिकारी,  
बद्रीनाथ वन प्रभाग गोपेश्वर

पत्रांक 52

/सि0ख0च0/एन0जी0टी0/चमोली दिनांक 4/01/2024

विषय:-

मा0एन0जी0टी0 नई दिल्ली में योजित मूल आवेदन सं-200/2014(C.W.P NO 3772/1985) (L.A.No-340/2022) एम0सी0मेहता बनाम भारत संघ में पारित आदेश दिनांक 24.11.2023 में प्रतिशपथ पत्र तैयार करते हुए प्रतिशपथ पत्र अध्यक्ष,जिला गंगा संरक्षण समिति/जिलाधिकारी महोदय की ओर से मा0 एन0जी0टी0 नई दिल्ली में दाखिल किये जाने के सम्बन्ध में।

सन्दर्भ:-

आपका पत्र संख्या -3065/29-3(3)/दिनांक 18 दिसम्बर 2023।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में अवगत कराना है कि जनपद चमोली बाढ मैदान परिक्षेत्रण के अन्तर्गत प्रतिषिद्ध क्षेत्र,निर्बन्धित क्षेत्र अलकनन्दा नदी के दाये तट पर माणा से तोली लगा रानो 135 किमी0 एंवम अलकनन्दा नदी के बाये तट पर माणा से कमेडा तक 134 किमी0 क्षेत्र में व्यवस्थित बस्तियों मे कोई अतिकमण नही है।

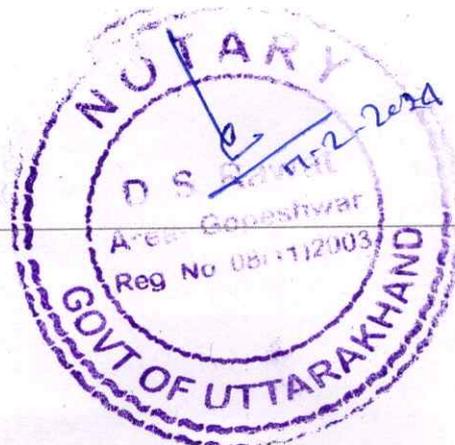
अतः सूचना सादर सूचनार्थ प्रेषित।

भवदीय

अधिशाली अभियन्ता,  
सिंचाई खण्ड चमोली।

DP0/प्रकार  
सूचना आवश्यक कार्यवाही

प्रभागीय वनाधिकारी  
बद्रीनाथ वन प्रभाग गोपेश्वर



Handwritten signature in blue ink.

42

30625

Annexure - I(ix)

कार्यालय जिलाधिकारी, चमोली।

43

संख्या: मैमो / तीस-विविध / 2023

दिनांक: गोपेश्वर 07 फरवरी, 2024

प्रभारी अधिकारी,  
स्थानीय निकाय,  
जिला कार्यालय, चमोली।

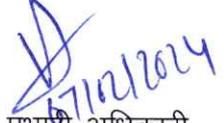
विषय: मा0 एन0जी0टी0 नई दिल्ली में योजित मूल आवेदन संख्या- 200/2014 एम0सी0मेहता बनाम भारत सरकार संघ व अन्य में निर्णित आदेश दिनांक 24.11.2023 का अनुपालन सुनिश्चित किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या: 2039/इकतीस-एल0बी0सी0-1/2022-2023 दिनांक 06 फरवरी, 2024 मा0 एन0जी0टी0 नई दिल्ली में योजित मूल आवेदन संख्या- 200/2014 एम0सी0मेहता बनाम भारत सरकार संघ व अन्य में निर्णित आदेश दिनांक 24.11.2023 का अनुपालन किये जाने संबंधी है, का अवलोकन करना चाहें।

उक्त के क्रम में अवगत कराना है कि अभिलेखों के अवलोकन से विदित है कि दिनांक 01.04.2023 से दिनांक 31.04.2024 तक जनपद चमोली क्षेत्रान्तर्गत अवैध भण्डारण/परिवहन/उत्खनन आदि मामलों में कुल 41 अवैध चालान कर कुल रू0 43,28,039 .00 (रू0 तैंतालीस लाख अठारईस हजार उनचालीस मात्र) का अर्थदण्ड आरोपित किया गया। जिसमें से 01 अवैध खनन स्थान नंदा स्टोन केशर प्लांट-धिराण लांखी घाट से लगभग 100 मीटर आगे चुफलागाड़ नदी में जे0सी0बी0 मशीन संख्या-यू0के-11-सी0ए0-1028 से किया गया। उक्त अवैध खननकर्ता को 2,32,100.00 (रू0 दो लाख बत्तीस हजार एक सौ मात्र) सुसंगत लेखा शीर्षक में जमा किये जाने हेतु दिनांक 21.12.2023 को नोटिस जारी किया गया। नियत अवधि तक अवधि तक आरोपित धनराशि जमा न किये जाने की दशा में अवैध उपखनिज उत्खनन पर अवैध खननकर्ता पर आरोपित धनराशि जमा किये जाने हेतु कलेक्टर चमोली को वसूली प्रमाण पत्र निर्गत किया गया है।

अतः उक्तानुसार अवगत होने का कष्ट करें।

  
प्रभारी अधिकारी,  
जिला वित्त एवं स्टाम्प,  
जिला कार्यालय, चमोली।



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!!आदेश!!

उत्तराखण्ड शासन औद्योगिक विकास (खनन) अनुभाग-1 ने अपने कार्यालय ज्ञाप संख्या- 469/VII-A-1/2023/09(5)/2023 दिनांक 22 मार्च, 2023 के द्वारा मा0 उच्च न्यायालय उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17/2023 रमेशलाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य व अन्य में मा0 उच्च न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में राज्य के प्रत्येक जनपद में अवैध खनन पर प्रभावी नियंत्रण एवं रोकथाम हेतु जिला अवैध खनन निरोधक दल ( District Anti Illegal Mining Force) का निम्नवत् गठन किये जाने की स्वीकृति प्रदान की गई है:-

- |  |           |
|--|-----------|
| 1- जिलाधिकारी                          | - अध्यक्ष |
| 2- पुलिस अधीक्षक                       | - सदस्य   |
| 3- नोडल प्रभागीय वनाधिकारी             | - सदस्य   |
| 4- जिला खान अधिकारी                    | - सदस्य   |
| 5- सम्भागीय परिवहन अधिकारी             | - सदस्य   |
| 6- अध्यक्ष, पंचायत उद्योग, समिति घूनी। | - सदस्य   |

उक्त के अनुपालन में तहसील स्तर पर अवैध खनन की रोकथाम हेतु तहसील स्तरीय अवैध खनन निरोधक दल का गठन किया जाता है:-

- |   |           |
|---|-----------|
| 1- सम्बन्धित उप जिलाधिकारी                          | - अध्यक्ष |
| 2- सम्बन्धित पुलिस उपाधीक्षक                        | - सदस्य   |
| 3- संबंधित सहायक वनाधिकारी, जो एस0डी0ओ0 से न्यून हो | - सदस्य   |
| 4- जिला खान अधिकारी                                 | - सदस्य   |
| 5- सम्भागीय परिवहन अधिकारी                          | - सदस्य   |
| 6- संबंधित खनन क्षेत्र के ग्राम प्रधान              | - सदस्य   |

उक्त जिला स्तरीय/तहसील स्तरीय अवैध खनन निरोधक दल (Anti Illegal Mining) अवैध खनन पर प्रभावी नियंत्रण एवं रोकथाम हेतु प्रभावी कार्यवाही सुनिश्चित करेंगे, तथा कृत कार्यवाही से अवगत करायेंगे।

कार्यालय जिलाधिकारी चमोली।

संख्या: 3335/तीस-अवैध खनन/2023 दिनांक 25 मार्च, 2023

- 1- उप जिलाधिकारी चमोली/जोशीमठ/कर्णप्रयाग/गैरसैण/थराली/पोखरी को इस निर्देश के साथ प्रेषित कि तहसील स्तर पर अवैध खनन पर प्रभावी नियंत्रण एवं रोकथाम हेतु प्रभावी कार्यवाही सुनिश्चित करेंगे।
- 2- पुलिस उपाधीक्षक चमोली/कर्णप्रयाग।
- 3- उप प्रभागीय वनाधिकारी केदारनाथ/बद्रीनाथ/अलकनन्दा।
- 4- जिला खान अधिकारी, चमोली।
- 5- सहायक सम्भागीय परिवहन अधिकारी, कालेश्वर कर्णप्रयाग।
- 6- उपरोक्त समिति के नामित सदस्यगण।

Signed by Himanshu  
Khurana

Date: 26-03-2023 18:35:09

(हिमांशु खुराना)



दिनांक 23.12.2023 को जिलाधिकारी चमोली की अध्यक्षता में जिला अवैध खनन निरोधक दल  
(District Anti Illegal Mining Force) की आहूत बैठक का कार्यवृत्त।

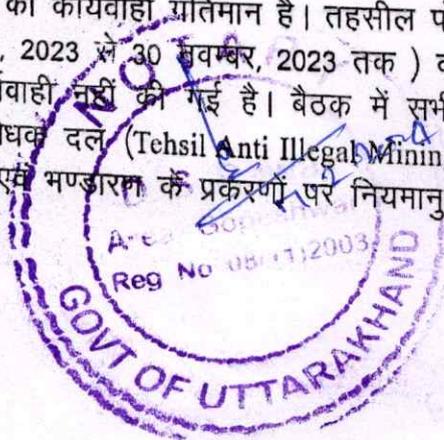
उपस्थिति :-

1. डा0 अभिषेक त्रिपाठी, अपर जिलाधिकारी, चमोली।
2. श्री राजकुमार पाण्डे, उप जिलाधिकारी, चमोली।
3. कुमकुम जोशी, उप जिलाधिकारी, जोशीमठ, गूगल मीट से।
4. श्री कमलेश मेहता, उप जिलाधिकारी, पोखरी, गूगल मीट से।
5. श्री बी0डी0मार्तोल्या, प्रभागीय वनाधिकारी, नन्दा देवी राष्ट्रीय पार्क जोशीमठ, गूगल मीट से।
6. कु0 नाजिया हसन, जिला खान अधिकारी, चमोली।
7. श्री सुरेन्द्र सिंह देव, तहसीलदार, कर्णप्रयाग गूगल मीट से।
8. श्री प्रदीप नेगी, तहसीलदार थराली गूगल मीट से।
9. श्री राजेन्द्र सिंह रौतेला, इन्सपेक्टर, थाना गोपेश्वर।
10. श्री विकास कुमार, आर0आई0 तकनीकी, सहायक संभागीय परिवहन कर्णप्रयाग।
11. श्री ललित जोशी, जिला खान निरीक्षक, चमोली।
12. श्री दीपक कुमार, टी0टी0ओ0, सहायक संभागीय परिवहन कर्णप्रयाग।
13. सरोज भट्ट, वन दरोगा, बद्रीनाथ वन प्रभाग गोपेश्वर।

उत्तराखण्ड शासन औद्योगिक विकास (खनन) अनुभाग-1 कार्यालय ज्ञाप संख्या-469/VII/A-1/2023/09(5)/2023 दिनांक 22 मार्च 2023 के क्रम में मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य व अन्य" में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में जनपद स्तर तथा तहसील स्तर पर कार्यालय आदेश संख्या-3335/तीस- अवैध खनन/2023 दिनांक 25.03.2023 के द्वारा जनपद व तहसील स्तर पर अवैध खनन निरोधक दल (District Anti Illegal Mining Force) का गठन कर प्रभावी कार्यवाही के निर्देश दिये गये हैं।

जिला खान अधिकारी, चमोली द्वारा बैठक में उपस्थित सभी अधिकारियों/कर्मचारियों का स्वागत करते हुये बैठक की कार्यवाही प्रारम्भ की गई। बैठक में मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य व अन्य" में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में जनपद स्तर पर संचालित खनन पट्टे, भण्डारण स्थलों व रिवर ड्रेजिंग खनन अनुज्ञा संक्रियाओं से सम्बन्धित विवरण प्रदर्शित सूचना पट लगाये गये हैं, जिनके फोटोग्राफ दिखाये गये।

कु0 नाजिया जिला खान अधिकारी, चमोली द्वारा अवगत कराया गया कि जनपद अन्तर्गत अवैध खनन को रोके जाने हेतु प्रभावी कार्यवाही की जा रही है। दिनांक 01 अप्रैल, 2023 से 30 नवम्बर, 2023 तक 41 प्रकरणों को पकडा गया, जिन पर उत्तराखण्ड शासन औद्योगिक विकास (खनन) अनुभाग-1 अधिसूचना संख्या-1874/VII-1/2021/158 ख-04 T.C दिनांक 10 नवम्बर, 2021 के द्वारा प्रख्यापित उत्तराखण्ड उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली- 2021 के प्राविधानानुसार कार्यवाही करते हुये रु0 43.28 लाख की रायल्टी/अर्थदण्ड से आरोपित किया गया, जिसके सापेक्ष रु0 22.94 लाख की धनराशि राजकोष में जमा की गई। अवशेष 04 प्रकरणों पर आरोपित धनराशि रु0 20.33 लाख की वसूली की कार्यवाही प्रतिमान है। तहसील पोखरी व गौरसैण द्वारा इस वित्तीय वर्ष में ( दिनांक 01 अप्रैल, 2023 से 30 नवम्बर, 2023 तक ) कोई अवैध खनन, परिवहन एवं भण्डारण के प्रकरणों पर कार्यवाही नहीं की गई है। बैठक में सभी उप जिलाधिकारियों को तहसील स्तरीय अवैध खनन निरोधक दल (Tehsil Anti Illegal Mining Force) द्वारा संयुक्त निरीक्षण कर अवैध खनन, परिवहन एवं भण्डारण के प्रकरणों पर नियमानुसार कार्यवाही करते हुये प्रकरणों में प्रगति



लाये जाने के निर्देश दिये गये।

अवैध खनन/परिवहन/भण्डारण से प्राप्त अर्थदण्ड/रायल्टी का विवरण वित्तीय वर्ष 2023-2024, माह - 01.04.2023 से 30.11.2023 तक

क्र० सं०	तहसील/विभाग का नाम	कुल चालानों की संख्या	जमा चालाना की संख्या	अवशेष	आरोपित धनराशि	कुल वसूल धनराशि	वसूली हेतु अवशेष धनराशि
1	चमोली।	6	5	1	308570	106610	201960
2	जोशीमठ	3	3	0	754177	754177	0
3	कर्णप्रयाग	2	2	0	62329	7079	55250
4	थराली	3	3	0	128172	128172	0
5	पोखरी	0	0	0	0	0	0
6	गैरसैण	0	0	0	0	0	0
7	जिला खान	11	9	2	2619388	1074876	1544512
8	पुलिस	10	9	1	407403	175303	232100
9	उ०व०सं०, नन्दादेवी रा० पार्क, जोशीमठ।	6	6	0	48000	48000	-
	योग	41	37	4	4328039	2294217	2033822

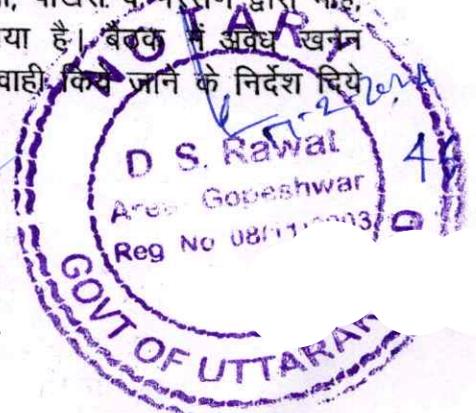
(कार्यवाही- पुलिस अधीक्षक चमोली/ प्रभागीय वनाधिकारी, नन्दादेवी राष्ट्रीय पार्क जोशीमठ/उप जिलाधिकारी, चमोली/जोशीमठ/कर्णप्रयाग/थराली/पोखरी/गैरसैण/ जिला खान अधिकारी, चमोली)

बैठक में अवैध खनन की रोकथाम हेतु गठित (District Anti Illegal Mining Force) टीम/समिति के सभी विभागों यथा पुलिस विभाग, वन विभाग, राजस्व विभाग, परिवहन विभाग तथा भूतत्व एवं खनिकर्म विभाग के अधिकारियों को निर्देश दिये गये कि वे आपसी समन्वय स्थापित करते हुये जनपद अन्तर्गत अवैध खनन निरोधक दल द्वारा अवैध खनन, परिवहन, भण्डारण पर प्रभावी नियन्त्रण करना सुनिश्चित करें, ताकि अवैध खनन का रोका जा सके। माह नवम्बर, 2023 में विभागों द्वारा अवैध खनन/परिवहन/भण्डारण से पकड़े गये प्रकरणों का विवरण निम्नवत् है :-

क्र० सं०	तहसील का नाम	कुल चालानों की संख्या	जमा चालाना की संख्या	अवशेष	आरोपित धनराशि	कुल वसूल धनराशि	अवशेष धनराशि
1	चमोली।	0	0	0	0	0	0
2	जोशीमठ	2	2	0	132538	132538	0
3	कर्णप्रयाग	0	0	0	0	0	0
4	थराली	0	0	0	0	0	0
5	पोखरी	0	0	0	0	0	0
6	गैरसैण	0	0	0	0	0	0
7	जिला खान अधि०	5	4	1	522532	74708	447824
8	पुलिस	4	3	1	304955	72855	232100
	योग	11	9	2	960025	280101	679924

उपरोक्त विवरण के अनुसार तहसील कर्णप्रयाग, थराली, पोखरी व गैरसैण द्वारा माह 2023 में कोई भी अवैध खनन के प्रकरणों को नहीं पकड़ा गया है। बैठक में अवैध खनन निरोधक दल को अवैध खनन, परिवहन, भण्डारण पर प्रभावी कार्यवाही किये जाने के निर्देश दिये

*(Handwritten Signature)*



गये।

(कार्यवाही- पुलिस अधीक्षक, चमोली / उप वन संरक्षक, बद्दीनाथ / केदारनाथ / नन्दादेवी वन प्रभाग जोशीमठ / उप जिलाधिकारी, चमोली / जोशीमठ / कर्णप्रयाग / थराली / पोखरी / गैरसैण / सहायक संभागीय परिवहन अधिकारी, कर्णप्रयाग / जिला खान अधिकारी, चमोली)

बैठक में समस्त उप जिलाधिकारियों तथा उप निदेशक/भूवैज्ञानिक, चमोली व जिला खान अधिकारी को निर्देशित किया गया कि जनपद में संचालित स्टोन केशर प्लांटों, उप खनिज भण्डारण स्थलों का समय-समय पर निरीक्षण करें तथा अनियमितता पाये जाने की स्थिति में नियमानुसार कार्यवाही करें। जिला कार्यालय को उपलब्ध करायी जा रही अवैध खनन की घालानी रिपोर्ट को उत्तराखण्ड उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली-2021 के प्राविधानानुसार आख्या/संस्तुति के साथ मौका फोटोग्राफ, नजरी नक्शा, फर्द भौका आदि के साथ उपलब्ध कराये जाने के निर्देश दिये गये। खान अधिकारी, चमोली द्वारा जनपद अन्तर्गत विभिन्न योजनाओं के अन्तर्गत हो रहे कार्यों यथा- जल विद्युत परियोजनाओं, सड़क निर्माण कार्यों आदि कार्यों हेतु स्वीकृत मो0 स्टोन केशर, हॉट मिक्स प्लांट, रेडी मिक्स प्लांट, स्टोन केशर आदि द्वारा CTO की वैधता समाप्त होने के उपरान्त कार्य किया जा रहा है, जिस पर उन्हें बैठक में निर्देश दिये गये वे इस प्रकार की इकाईयों के साथ बैठक कर उन्हें समय-2 पर CTO की रिपोर्ट उपलब्ध कराने हेतु अवगत करायें। अपर जिलाधिकारी, चमोली द्वारा उप खनिज परिवहन करने वाले वाहनों की रवानगी के सम्बन्ध में पोर्टल को सभी उप जिलाधिकारियों के साथ सेयर कर उनकी जानकारी से अवगत होने के सम्बन्ध में निर्देश दिये गये।

(कार्यवाही- पुलिस अधीक्षक, चमोली / उप वन संरक्षक, बद्दीनाथ / केदारनाथ / नन्दादेवी वन प्रभाग, जोशीमठ / उप जिलाधिकारी, चमोली / जोशीमठ / कर्णप्रयाग / थराली / पोखरी / गैरसैण / सहायक संभागीय परिवहन अधिकारी, कर्णप्रयाग / जिला खान अधिकारी, चमोली)

बैठक के अन्त में मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य व अन्य" में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में जनपद व तहसील स्तर पर अवैध खनन निरोधक दल (District Anti Illegal Mining Force) द्वारा प्रभावी कार्यवाही करने के साथ ही अगली मासिक बैठक में निर्देशों का अनुपालन व समीक्षा किये जाने के साथ ही बैठक में उपस्थित सभी अधिकारियों/कर्मचारियों का धन्यवाद ज्ञापित करते हुये बैठक समाप्त की गई।

कार्यालय/न्यायालय जिला मजिस्ट्रेट, चमोली।

संख्या-1439/तीस- अवैध खनन (2022-2023):दिनांक:गोपेश्वर:तददिनांकित हस्ताक्षरित प्रतिलिपि :- निम्नांकित को सूचनार्थ एवं अनुपालनार्थ प्रेषित:-

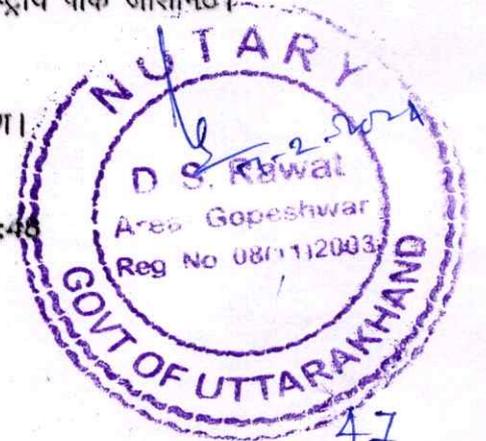
1. पुलिस अधीक्षक, चमोली।
2. उप जिलाधिकारी, चमोली / जोशीमठ / कर्णप्रयाग / पोखरी / थराली / गैरसैण।
3. प्रभागीय वनाधिकारी, बद्दीनाथ / केदारनाथ वन प्रभाग व नन्दादेवी राष्ट्रीय पार्क जोशीमठ।
4. सहायक संभागीय परिवहन अधिकारी, चमोली।
5. जिला खान अधिकारी, चमोली।
6. तहसीलदार, चमोली / जोशीमठ / कर्णप्रयाग / पोखरी / थराली / गैरसैण।

Signed by Dr Abhishek  
Tripathi

Date: 28-12-2023, 12:41:46  
(डॉ० अभिषेक त्रिपाठी)

अपर जिला मजिस्ट्रेट,

28/12/2023



दिनांक 15.07.2023 को जिलाधिकारी चमोली की अध्यक्षता में जिला अवैध खनन निरोधक दल (District Anti Illegal Mining Force) की आहूत बैठक का कार्यवृत्त।

उपस्थिति :-

1. डा0 दीपक सैनी, संयुक्त मजिस्ट्रेट/उप जिलाधिकारी, चमोली।
2. कुमकुम जोशी, उप जिलाधिकारी, जोशीमठ, गूगल मीट से।
3. श्री सन्तोष पाण्डे, उप जिलाधिकारी, पोखरी, गूगल मीट से।
4. श्री कमलेश मेहता, उप जिलाधिकारी, कर्णप्रयाग/गैरसैण, गूगल मीट से।
5. श्री रवीन्द्र कुमार जुवाँठा, उप जिलाधिकारी, कर्णप्रयाग/गैरसैण, गूगल मीट से।
6. कु0 नाजिया हसन, जिला खान अधिकारी, चमोली।
7. श्री ज्योति शंकर मिश्रा, सहायक संभागीय परिवहन अधिकारी, चमोली, गूगल मीट से।
8. श्री ललित जोशी, जिला खान निरीक्षक, चमोली।

उत्तराखण्ड शासन औद्योगिक विकास (खनन) अनुभाग-1 कार्यालय झाप संख्या- 469/VII/A-1/2023/09(5)/2023 दिनांक 22 मार्च 2023 के क्रम में मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य व अन्य" में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में जनपद स्तर तथा तहसील स्तर पर कार्यालय आदेश संख्या-3335/तीस- अवैध खनन/2023 दिनांक 25.03.2023 के द्वारा जनपद व तहसील स्तर पर अवैध खनन निरोधक दल (District Anti Illegal Mining Force) का गठन कर प्रभावी कार्यवाही के निर्देश दिये गये हैं।

जिला खान अधिकारी, चमोली द्वारा बैठक में उपस्थित सभी अधिकारियों/कर्मचारियों का स्वागत करते हुये बैठक की कार्यवाही प्रारम्भ की गई। बैठक में मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य व अन्य" में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में जनपद स्तर पर संचालित खनन पट्टे व रिवर ड्रेजिंग खनन अनुज्ञा सैंकियाओं से सम्बन्धित विवरण प्रदर्शित सूचना पट लगाये गये हैं, जिनके फोटोग्राफ दिखाये गये।

कु0 नाजिया जिला खान अधिकारी, चमोली द्वारा अवगत कराया गया कि जनपद अन्तर्गत अवैध खनन को रोकने हेतु प्रभावी कार्यवाही की जा रही है। दिनांक 01 अप्रैल, 2023 से 30 जून, 2023 तक 17 प्रकरणों को पकड़ा गया, जिन पर उत्तराखण्ड शासन औद्योगिक विकास (खनन) अनुभाग-1 अधिसूचना संख्या-1874/VII-1/2021/158 ख-04 T.C दिनांक 10 नवम्बर, 2021 के द्वारा प्रख्यापित उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली- 2021 के प्राविधानानुसार कार्यवाही करते हुये रू0 16.15 लाख की रायल्टी/अर्थदण्ड से अरोपित किया गया, जिसके सापेक्ष रू0 2.64 लाख की धनराशि राजकोष में जमा की गई। अवशेष 06 प्रकरणों पर वसूली की कार्यवाही गतिमान है। (कार्यवाही- उप जिलाधिकारी, चमोली/जोशीमठ/कर्णप्रयाग/थराली/पोखरी/गैरसैण/ जिला खान अधिकारी, चमोली)

बैठक में अवैध खनन की रोकथाम हेतु गठित (District Anti Illegal Mining Force) टीम पुलिस विभाग, वन विभाग, राजस्व विभाग, परिवहन विभाग तथा भूतत्व एवं खनिकर्म विभाग के अधिकारियों को आपसी समन्वय स्थापित करते हुये जनपद अन्तर्गत अवैध खनन निरोधक दल द्वारा अवैध खनन, परिवहन, भण्डारण पर प्रभावी नियन्त्रण करना सुनिश्चित करें,



*(Handwritten signature)*

ताकि अवैध खनन का रोका जा सके।

30631

(कार्यवाही- पुलिस अधीक्षक, चमोली / उप वन संरक्षक, बद्रीनाथ / केदारनाथ / नन्दादेवी वन प्रभाग जोशीमठ / उप जिलाधिकारी, चमोली / जोशीमठ / कर्णप्रयाग / थराली / पोखरी / गैरसैंण / सहायक संभागीय परिवहन अधिकारी, कर्णप्रयाग / जिला खान अधिकारी, चमोली)

बैठक में समस्त उप जिलाधिकारियों तथा उप निदेशक / भूवैज्ञानिक, चमोली व जिला खान अधिकारी को निर्देशित किया गया कि जनपद में संचालित स्टोन केशर प्लांटों, उप खनिज भण्डारण स्थलों का समय-समय पर निरीक्षण करें तथा अनियमितता पाये जाने की स्थिति में नियमानुसार कार्यवाही करें। जिला कार्यालय को उपलब्ध करायी जा रही अवैध खनन की चालानी रिपोर्ट को उत्तराखण्ड उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली- 2021 के प्राविधानानुसार आख्या / संस्तुति के साथ मौका फोटोग्राफ, नजरी नक्शा, फर्द मौका आदि के साथ उपलब्ध कराये जाने के निर्देश दिये गये।

(कार्यवाही- पुलिस अधीक्षक, चमोली / उप वन संरक्षक, बद्रीनाथ / केदारनाथ / नन्दादेवी वन प्रभाग, जोशीमठ / उप जिलाधिकारी, चमोली / जोशीमठ / कर्णप्रयाग / थराली / पोखरी / गैरसैंण / सहायक संभागीय परिवहन अधिकारी, कर्णप्रयाग / जिला खान अधिकारी, चमोली)

अन्त में बैठक में उपस्थित सभी अधिकारियों / कर्मचारियों का धन्यवाद ज्ञापित करते हुये बैठक समाप्त की गई।

कार्यालय जिला मजिस्ट्रेट, चमोली।

संख्या- 5551 / तीस- अवैध खनन (2022-2023) : दिनांक : गोपेश्वर 15 जुलाई, 2023

प्रतिलिपि :- निम्नांकित को सूचनार्थ एवं अनुपालनार्थ प्रेषित:-

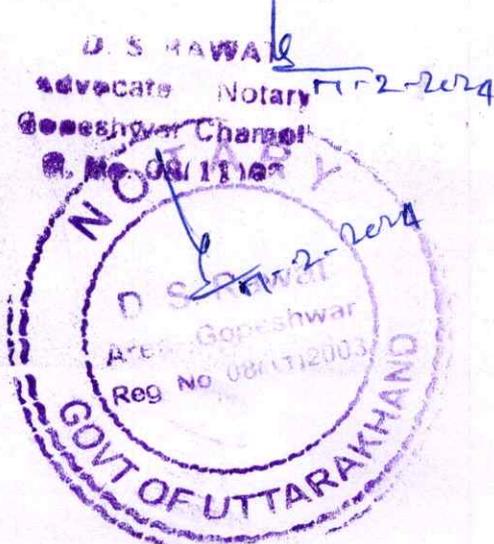
1. पुलिस अधीक्षक, चमोली।
2. प्रभागीय वनाधिकारी, बद्रीनाथ / केदारनाथ वन प्रभाग व नन्दादेवी राष्ट्रीय पार्क जोशीमठ।
3. संयुक्त मजिस्ट्रेट / उप जिला मजिस्ट्रेट, चमोली।
4. उप जिलाधिकारी, जोशीमठ / कर्णप्रयाग / पोखरी / थराली / गैरसैंण।
5. सहायक संभागीय परिवहन अधिकारी, चमोली।
6. जिला खान अधिकारी, चमोली।

Signed by Himanshu  
Khurana

Date: 15-07-2023 18:55:40

(हिमांशु खुराना)  
जिला अधिकारी,  
चमोली।

Notary Public for the State of Uttarakhand  
Gopeshwar Chamoli  
D. S. RAWAT  
Advocate Notary  
Reg. No. 08/11/2003



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दिनांक 03.08.2023 को जिलाधिकारी चमोली की अध्यक्षता में जिला अवैध खनन निरोधक दल (District Anti Illegal Mining Force) की आहूत बैठक का कार्यवृत्त।

उपस्थिति :-

1. डा0 अभिषेक त्रिपाठी, अपर जिलाधिकारी, चमोली।
2. कुमकुम जोशी, उप जिलाधिकारी, जोशीमठ।
3. श्री सन्तोष पाण्डे, उप जिलाधिकारी, पोखरी/चमोली।
4. श्री रवीन्द्र कुमार जुवाँठा, उप जिलाधिकारी, थराली।
5. श्री सर्वेश कुमार दुबे, प्रभागीय वनाधिकारी, बट्टीनाथ वन प्रभाग गोपेश्वर।
6. श्री इन्द्र सिंह नेगी, प्रभागीय वनाधिकारी, केदारनाथ वन प्रभाग गोपेश्वर।
7. श्री प्रमोद कुमार शाह, पुलिस उपाधीक्षक, चमोली।
8. श्री ज्योति शंकर मिश्रा, सहायक संभागीय परिवहन अधिकारी, चमोली, गूलल मीट से।
9. कु0 नाजिया हसन, जिला खान अधिकारी, चमोली।
10. श्री ललित जोशी, जिला खान निरीक्षक, चमोली।

मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य व अन्य" में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में जनपद स्तर तथा तहसील स्तर पर कार्यालय आदेश संख्या-3335/तीस- अवैध खनन/2023 दिनांक 25.03.2023 के द्वारा जनपद व तहसील स्तर पर अवैध खनन निरोधक दल (District Anti Illegal Mining Force) का गठन कर प्रभावी कार्यवाही के निर्देश दिये गये हैं।

कु0 नाजिया, जिला खान अधिकारी, चमोली द्वारा अवगत कराया गया कि जनपद को वर्ष 2023-24 में जनपद को रू0 31.939 करोड के वार्षिक लक्ष्य के सापेक्ष रू0 4.800 करोड की राजस्व प्राप्ति हुई है, जो मात्र 15% है। चार माह का समय व्यतीत होने पर मात्र 15% की आय प्राप्त होने पर उनके द्वारा अवगत कराया गया कि जनपद अन्तर्गत वर्तमान में मात्र 02 खनन पट्टे संचालित हो रहे हैं और रिवर ड्रेजिंग के तहत चिन्हित 31 अनुज्ञाओं के सापेक्ष मात्र 14 पर ही बोली दाताओं द्वारा बोली बोली गई, जिससे राजस्व में अपेक्षाकृत आय प्राप्त नहीं हो पाई।

कु0 नाजिया जिला खान अधिकारी, चमोली द्वारा अवगत कराया गया कि जनपद अन्तर्गत अवैध खनन को रोके जाने हेतु प्रभावी कार्यवाही की जा रही है। दिनांक 01 अप्रैल, 2023 से 31 जुलाई, 2023 तक 17 प्रकरणों को पकड़ा गया, जिन पर उत्तराखण्ड शासन औद्योगिक विकास (खनन) अनुभाग-1 अधिसूचना संख्या-1874/VII-1/2021/158 ख-04 T.C दिनांक 10 नवम्बर, 2021 के द्वारा प्रख्यापित उत्तराखण्ड उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली- 2021 के प्राविधानानुसार कार्यवाही करते हुये रू0 16.15 लाख की रायल्टी/अर्थदण्ड से अरोपित किया गया, जिसके सापेक्ष रू0 2.64 लाख की धनराशि राजकोष में जमा की गई। अवशेष 06 प्रकरणों पर वसूली की कार्यवाही गतिमान है। बैठक में रायल्टी/अर्थदण्ड की अवशेष धनराशि को वसूल किये जाने हेतु आर0सी0 निर्गत कर वसूली की कार्यवाही किये जाने के निर्देश दिये गये।

(कार्यवाही- उप जिलाधिकारी, चमोली/जोशीमठ/कर्णप्रयाग/थराली/पोखरी/गैरसैण/ जिला खान अधिकारी, चमोली)



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बैठक में अवैध खनन की रोकथाम हेतु गठित (District Anti Illegal Mining Force) टीम पुलिस विभाग, वन विभाग, राजस्व विभाग, परिवहन विभाग तथा भूतत्व एवं खनिकर्म विभाग के अधिकारियों को आपसी समन्वय स्थापित करते हुये जनपद अन्तर्गत अवैध खनन निरोधक दल द्वारा अवैध खनन, परिवहन, भण्डारण पर प्रभावी नियन्त्रण करना सुनिश्चित करें, ताकि अवैध खनन पर प्रभावी रोक लगाई जा सके और राजस्व की प्राप्ति की जा सके।

(कार्यवाही- पुलिस अधीक्षक, चमोली / उप वन संरक्षक, बद्रीनाथ / केदारनाथ / नन्दादेवी वन प्रभाग जोशीमठ / उप जिलाधिकारी, चमोली / जोशीमठ / कर्णप्रयाग / थराली / पोखरी / गैरसैण / सहायक संभागीय परिवहन अधिकारी, कर्णप्रयाग / जिला खान अधिकारी, चमोली)

बैठक में अवैध खनन, परिवहन व भण्डारण पर आरोपित बकाया धनराशि के सम्बन्ध में सम्बन्धित सहायक द्वारा बताया गया कि जनपद अन्तर्गत वर्तमान में कुल 29 प्रकरणों में वसूली हेतु अवशेष है। तहसील स्तर पर अवैध खनन, परिवहन व भण्डारण पर आरोपित बकाया धनराशि वसूली किये जाने के निर्देश दिये गये, जिनका विवरण निम्नवत् है :-

मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में विचारीधन प्रकरण की संख्या	02
मा0 न्यायालय, आयुक्त गढ़वाल मण्डल पौड़ी में विचाराधीन प्रकरण की संख्या	08
शासन स्तर पर सुनवाई के प्रकरणों की संख्या	03
जनपद स्तर वसूल किये जा रहे प्रकरणों की संख्या	07
स्थगनादेश/आर0सी0निरस्त पुनः सुनवाई हेतु	09
योग :-	29

बैठक में समस्त उप जिलाधिकारियों तथा उप निदेशक/भूवैज्ञानिक, चमोली व जिला खान अधिकारी को निर्देशित किया गया कि जनपद में संचालित स्टोन केशर प्लांटों, उप खनिज भण्डारण स्थलों का समय-समय पर निरीक्षण करें तथा अनियमितता पाये जाने की स्थिति में नियमानुसार कार्यवाही किये जाने के निर्देश दिये गये।

(कार्यवाही- पुलिस अधीक्षक, चमोली / उप वन संरक्षक, बद्रीनाथ / केदारनाथ / नन्दादेवी वन प्रभाग, जोशीमठ / उप जिलाधिकारी, चमोली / जोशीमठ / कर्णप्रयाग / थराली / पोखरी / गैरसैण / सहायक संभागीय परिवहन अधिकारी, कर्णप्रयाग / जिला खान अधिकारी, चमोली)

अन्त में बैठक में उपस्थित सभी अधिकारियों/कर्मचारियों का धन्यवाद ज्ञापित करते हुये बैठक समाप्त की गई।

कार्यालय/न्यायालय जिला मजिस्ट्रेट, चमोली।

संख्या- 5870/तीस- अवैध खनन (2022-2023) : दिनांक : गोपेश्वर 03 अगस्त, 2023  
प्रतिलिपि :- निम्नांकित को सूचनार्थ एवं अनुपालनार्थ प्रेषित:-

1. सचिव, औद्योगिक विकास विभाग (खनन) उत्तराखण्ड शासन देहरादून।
2. महानिदेशक, भूतत्व एवं खनिकर्म इकाई, औद्योगिक निदेशालय देहरादून।
3. पुलिस अधीक्षक, चमोली।
4. प्रभागीय वनाधिकारी, बद्रीनाथ / केदारनाथ वन प्रभाग व नन्दादेवी राष्ट्रीय पार्क जोशीमठ।
5. अपर जिलाधिकारी, चमोली।
6. संयुक्त मजिस्ट्रेट/उप जिला मजिस्ट्रेट, चमोली।
7. उप जिलाधिकारी, जोशीमठ / कर्णप्रयाग / पोखरी / थराली / गैरसैण।



Signed by Dr Abhishek  
Tripathi  
Date: 03-08-2023 21:15:11

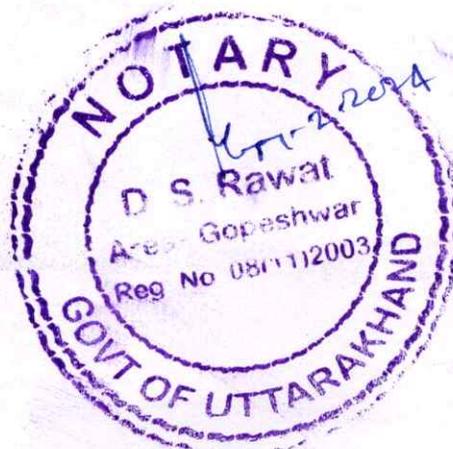
- 8. सहायक संभागीय परिवहन अधिकारी, चमोली।
- 9. जिला खान अधिकारी, चमोली।

अपर जिला मजिस्ट्रेट,  
चमोली।

04/08/2023  
*[Signature]*

Subscribed and sworn to before me  
the undersigned authority on this  
day of August 2023  
at Gopeshwar Chamoli  
in presence of  
Himanshu Khurana  
Rakesh Rawat

D. S. Rawal  
Advocate  
Gopeshwar Chamoli  
U. No. 08/11/2003



*[Handwritten Signature]*

दिनांक 05.10.2023 को जिलाधिकारी चमोली की अध्यक्षता में जिला अवैध खनन निरोधक दल (District Anti Illegal Mining Force) की आहूत बैठक का कार्यवृत्त।

उपस्थिति :-

1. डा0 अभिषेक त्रिपाठी, अपर जिलाधिकारी, चमोली।
2. डा0 दीपक सैनी, संयुक्त मजिस्ट्रेट/ उप जिलाधिकारी, चमोली।
3. कुमकुम जोशी, उप जिलाधिकारी, जोशीमठ।
4. नताशा सिंह, पुलिस उपाधीक्षक, चमोली।
5. श्री ज्योति शंकर मिश्रा, सहायक संभागीय परिवहन अधिकारी, चमोली।
6. श्री जुगल किशोर चौहान, उप खण्ड अधिकारी, केदारनाथ वन प्रभाग गोपेश्वर।
7. कु0 नाजिया हसन, जिला खान अधिकारी, चमोली।
8. श्री ललित जोशी, जिला खान निरीक्षक, चमोली।

मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य व अन्य" में माननीय न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में जनपद स्तर तथा तहसील स्तर पर कार्यालय आदेश संख्या-3335/तीस- अवैध खनन/2023 दिनांक 25.03.2023 के द्वारा जनपद व तहसील स्तर पर अवैध खनन निरोधक दल (District Anti Illegal Mining Force) का गठन कर प्रभावी कार्यवाही के निर्देश दिये गये हैं।

कु0 नाजिया, जिला खान अधिकारी, चमोली द्वारा अवगत कराया गया कि जनपद को वर्ष 2023-24 में जनपद को रू0 31.939 करोड के वार्षिक लक्ष्य के सापेक्ष रू0 6.9142 करोड की राजस्व प्राप्ति हुई है, जो मात्र 21% है। 06 माह का समय व्यतीत होने पर मात्र 21% की आय प्राप्त होने पर उनके द्वारा अवगत कराया गया कि विगत तीन माहों में खनन संक्रियाओं पर रोक लगी होने के कारण खनन से राज्य की आय में कमी आयी है। 01 अक्टूबर से खनन संक्रियायें सुचारू हो गई है, राजस्व प्राप्ति हेतु अपेक्षित कार्यवाही की जा रही है। खनन से आय बढ़ाने हेतु रिवर ड्रेजिंग के तहत पूर्व से चिन्हित 31 स्थानों के अतिरिक्त और स्थानों का चिन्हीकरण कर आर0बी0एम0/मलवा आवंटन के सम्बन्ध में जाँच कर आख्या 15 दिन के अन्दर उपलब्ध कराये जाने के साथ ही राजस्व की शतप्रतिशत प्राप्ति हेतु आवश्यक कार्यवाही किये जाने के निर्देश दिये गये।

(कार्यवाही-उप जिलाधिकारी, चमोली/जोशीमठ/कर्णप्रयाग/थराली/पोखरी/गैरसैण/प्रभागीय वनाधिकारी, बद्रीनाथ/केदारनाथ व प्रभाग गोपेश्वर /प्रभागीय वनाधिकारी नन्दादेवी राष्ट्रीय पार्क जोशीमठ जिला खान अधिकारी, चमोली)

कु0 नाजिया जिला खान अधिकारी, चमोली द्वारा अवगत कराया गया कि जनपद अन्तर्गत अवैध खनन को रोके जाने हेतु प्रभावी कार्यवाही की जा रही है। दिनांक 01 अप्रैल, 2023 से 30 सितम्बर, 2023 तक कुल 22 प्रकरणों को पकड़े गये जिन पर रू0 33.54 लाख की रायल्टी/अर्थदण्ड से आरोपित की गई, जिसके सापेक्ष रू0 10.33 लाख राजकोष में जमा किया जा चुका है, अवशेष धनराशि की वसूली की कार्यवाही गतिमान है। अवशेष 07 प्रकरणों पर वसूली की कार्यवाही गतिमान है। बैठक में जिला अवैध खनन निरोधक दल (District Anti Illegal Mining Force) को अवैध खनन की गतिविधियों पर अंकुश लगाये जाने हेतु संयुक्त छापेमारी तथा उत्तराखण्ड शासन औद्योगिक विकास (खनन) अनुभाग-1 अधिसूचना संख्या-1874/VII-1/2021/158 ख-04 T.C दिनांक 10 नवम्बर, 2021 के द्वारा प्रख्यापित उत्तराखण्ड उत्तराखण्ड खनिज (अवैध खनन, परिवहन एवं भण्डारण का निवारण) नियमावली- 2021 के प्राविधानानुसार



कार्यवाही किये जाने के साथ ही बैठक में रायल्टी/अर्थदण्ड की अवशेष धनराशि को वसूल किये जाने हेतु आर0सी0 निर्गत कर वसूली की कार्यवाही किये जाने के निर्देश दिये गये।  
(कार्यवाही- उप जिलाधिकारी, चमोली/जोशीमठ/कर्णप्रयाग/थराली/पोखरी/गैरसैण/ जिला खान अधिकारी, चमोली)

बैठक में अपर जिलाधिकारी चमोली द्वारा अवगत कराया गया कि प्रायः यह देखा जा रहा है कि पकड़े गये वाहनों का खनन एक्ट के अतिरिक्त मोटर वेहिकल एक्ट, 1988 की धारा 207 व अन्य धाराओं के तहत भी चैकिंग नहीं की जा रही है, खनन में आरोपित अर्थदण्ड जमा करने पर वाहन अवमुक्त हो जा रहें हैं, जबकि कतिपय मामलों में वाहन चालक के पास डी0एल0, परमिट, आर0सी0, फिटनेस, प्रदूषण आदि भी महत्वपूर्ण कागजात पूर्ण नहीं होते हैं। अवैध खनन की रोकथाम हेतु गठित (District Anti Illegal Mining Force) टीम पुलिस विभाग, वन विभाग, राजस्व विभाग, परिवहन विभाग तथा भूतत्व एवं खनिकर्म विभाग के अधिकारियों को आपसी समन्वय स्थापित करते हुये जनपद अन्तर्गत अवैध खनन निरोधक दल द्वारा अवैध खनन, परिवहन, भण्डारण पर प्रभावी नियन्त्रण करना सुनिश्चित करें, ताकि अवैध खनन पर प्रभावी रोक लगाई जा सके और राजस्व की प्राप्ति की जा सके।

(कार्यवाही- पुलिस अधीक्षक, चमोली/ उप वन संरक्षक, बद्रीनाथ /केदारनाथ/नन्दादेवी वन प्रभाग जोशीमठ /उप जिलाधिकारी, चमोली/जोशीमठ/कर्णप्रयाग/थराली/पोखरी/गैरसैण /सहायक सभागीय परिवहन अधिकारी, कर्णप्रयाग/ जिला खान अधिकारी, चमोली)

बैठक में अवैध खनन, परिवहन व भण्डारण पर आरोपित बकाया धनराशि के सम्बन्ध में सम्बन्धित सहायक द्वारा बताया गया कि जनपद अन्तर्गत वर्तमान में कुल 26 प्रकरणों में वसूली हेतु अवशेष है। तहसील स्तर पर अवैध खनन, परिवहन व भण्डारण पर आरोपित बकाया धनराशि वसूली किये जाने के निर्देश दिये गये, जिनका विवरण निम्नवत् है :-

मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में विचारीधन प्रकरण की सं0-	2
मा0 न्यायालय, आयुक्त गढ़वाल मण्डल पौड़ी में विचाराधीन प्रकरण की सं0-	7
शासन स्तर पर सुनवाई के प्रकरणों की संख्या-	3
जनपद स्तर वसूली हेतु लम्बित प्रकरणों की सं0-	13
स्थगनादेश/आर0सी0निरस्त	1
कुल प्रकरण की सं0-	26

बैठक में जनपद स्तरीय गठित समिति (पुलिस विभाग/वन विभाग/राजस्व विभाग/सिंचाई विभाग व खनन विभाग) को निर्देशित किया गया कि जनपद में संचालित स्टोन केशर प्लांटों, उप खनिज भण्डारण स्थलों का समय-समय पर निरीक्षण करें तथा अनियमितता पाये जाने की स्थिति में नियमानुसार कार्यवाही करें। माह अक्टूबर, 2023 से वर्ष 2023-24 हेतु खनन सत्र प्रारम्भ हो चुका है, अवैध खनन, परिवहन पर प्रभावी अंकुश लगाये जाने व आपदा की दृष्टि से मलवा/RBM को हटाये जाने हेतु ऐसी नदी तलों से लगी सरकारी भूमि का चिन्हीकरण कर चिन्हित भूमि के कागजात (खसरा, खतौनी, नक्शा आदि) सलंगन कर उपलब्ध कराये जाने के निर्देश दिये गये।

(कार्यवाही- पुलिस अधीक्षक, चमोली/ उप वन संरक्षक, बद्रीनाथ /केदारनाथ/नन्दादेवी वनप्रभाग, जोशीमठ/ उप जिलाधिकारी, चमोली/जोशीमठ/कर्णप्रयाग/थराली/ पोखरी/ गैरसैण/ सहायक सभागीय परिवहन अधिकारी, कर्णप्रयाग/ जिला खान अधिकारी, चमोली)



*(Handwritten signature)*

अन्त में बैठक में उपस्थित सभी अधिकारियों/कर्मचारियों का धन्यवाद ज्ञापित करते हुये बैठक समाप्त की गई।

कार्यालय/न्यायालय जिला मजिस्ट्रेट, चमोली।  
संख्या-71/तीस-Anti Illegal Mining(2022-2023):दिनांक : गोपेश्वर तददिनांकित हस्ताक्षरित प्रतिलिपि :- निम्नांकित को सूचनार्थ एवं अनुपालनार्थ प्रेषित:-

1. सचिव, औद्योगिक विकास विभाग (खनन) उत्तराखण्ड शासन देहरादून।
2. महानिदेशक, भूतत्व एवं खनिकर्म इकाई, औद्योगिक निदेशालय देहरादून।
3. पुलिस अधीक्षक, चमोली।
4. अपर जिलाधिकारी, चमोली।
5. प्रभागीय वनाधिकारी, बद्रीनाथ / केदारनाथ वन प्रभाग व नन्दादेवी राष्ट्रीय पार्क जोशीमठ।
6. संयुक्त मजिस्ट्रेट/उप जिला मजिस्ट्रेट, चमोली।
7. उप जिलाधिकारी, जोशीमठ/कर्णप्रयाग/पोखरी/थराली /गैरसँण।
8. सहायक संभागीय परिवहन अधिकारी, चमोली।
9. जिला खान अधिकारी, चमोली।

Signed by Himanshu

Khurana

Date: 07-10-2023 11:04:48

(हिमांशु खुराना)  
जिला मजिस्ट्रेट,  
चमोली।

Notary Public

of the

State of

Uttarakhand

Chamoli

07/10/2023

Advocate Notary

Ganeshwar Chamoli

Reg. No. 08(11)00

Advocate Notary

Ganeshwar Chamoli

Reg. No. 08(11)00

